

Minutes of Exim Facilitation Committee (EFC) meeting No. 09/AM23 dated 22/12/2022 for Import of Restricted Items

Meeting No. 09/AM23 of Exim Facilitation Committee (EFC) was held on 22.12.2022 at 3.00 PM in Room No.117, VanijyaBhawan, New Delhi under the chairmanship of Shri Hardeep Singh, Additional Director General of Foreign Trade to consider the applications for import of restricted items.

2. The following members attended the meeting:

- (i) Shri Md. MoinAfaq, Dy. DGFT, DGFT
- (ii) Shri V. K. Sharma, Dy. Director, D/o AH&D
- (ii) Shri Prasenjeet Navgire, Technical Expert (CITES), Wildlife Division, MoEF&CC
- (iv) Shri Santanu Dhar, Under Secretary (S&CC), M/o P&NG
- (v) Shri Bikram Nath, Dy. Director, DPIIT
- (vi) Shri S. P. Singh, Under Secretary, M/o Civil Aviation
- (vii) Shri Mukul Gupta, Section Officer, DPIIT
- (viii) Shri O.P. Sharma, Consultant (Technical), D/o C&PC
- (ix) Shri Vinod Kumar, Technical Officer, MoEF&CC (SU Division)
- (x) Shri M. Devula, Dy. Director, DGCA
- (xi) Shri S.K. Jain, Consultant, DPIIT
- (xii) Dr. Nilesh A. Pawar, DD (AQ), D/o Fisheries

3. Total number of cases considered in the meeting was **330**. The committee decided that as in the past, all NOC/documents received/conveyed by the concerned committee members will be incorporated in the minutes as and when uploaded. Accordingly, **94** cases have been approved, **12** cases have been rejected, **09** cases have been closed and **215** cases have been deferred. Where two or more technical authorities have recommended different quantities, the lower quantity has been approved by the Committee.

4. The details for the approved cases will follow.

Part 1	D/o AHD				
Sl.	Name of the	Date	Item for import	ITC	Status

No.	applicant (M/s.) &HQ File No.	of receipt		(HS Code)	
1.	West Bengal Livestock Development Corporation Limited HQRXIMLAPPLY00 000490AM23	06.6.2 2	4000 nos Duck Eggs from Breeder for Hatching	04071 910	Comments sought from DAHD on 07.06.2022 DAHD vide email dated 15.06.2022 has sought some information from the applicant. The applicant replied vide email dated 15.06.2022. DAHD informed the Committee that the case is under examination with them.
2.	Chitale Genus Abs (India) Private Limited HQRXIMLAPPLY00 000860AM23	25.07. 2022	9 nos. Breeding Bulls Jersey Breed	01022 110	Comments sought from DAHD on 26.07.2022 DAHD vide email dated 02.08.2022 has sought some information / documents from the applicant. The applicant replied directly to DAHD on 07.08.2022. DAHD vide email dated 07.09.2022 has sought some information / documents from the applicant. Reminder sent on 20.09.2022. Applicant replied vide email dated 30.09.2022. DAHD vide email dated 16.11.2022 has sought some information from the applicant. Applicant replied vide email dated 21.11.2022. DAHD vide email dated 13.12.2022 has sought some information from the applicant. DAHD informed the Committee that the case is under examination with them.
3.	Inguran Sorting Technologies LLP HQRXIMLAPPLY00 000073AM23	8.4.22	12,948Nos BOVINE SEX SORTED SEMEN	05111 000	Comments received from DAHD vide OM dated 01.09.2022. The Committee decided to seek clarification regarding purpose of import from the applicant. DL issued to the applicant on 11.10.2022. The applicant has submitted that the purpose of the import of Bovine Sex Sorted Semen is for Actual Use and for Trading Purpose. They intend to import Bovine Sex Sorted Semen of superior genetics from USA for Actual use and for sale to reputed organizations, dairy farms and farmers in India who are

					involved in Artificial Insemination service. The committee decided to seek clarification from DAHD.
4.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00 001171AM23	10.9.2 2	80148 Nos BOVINE SEMEN	05111 000	Comments sought from DAHD on 12.09.2022 DAHD vide email dated 21.09.2022 has sought some information / documents from the applicant. Applicant replied directly to DAHD vide email dated 22.09.2022. DAHD informed the Committee that the case is under examination with them.
5.	MUKTESHWAR STUD LLP HQRXIMLAPPLY00 001328AM23	5.10.2 022	7 nos. Live Thorough Bred Horses	01012 990	For Ex-post Facto Approval
6.	APAGU TRADING HQRXIMLAPPLY00 001369AM23	12.10. 22	6 nos. RIDING HORSES	01012 910	Comments sought from DAHD on 13.10.2022 DAHD informed the Committee that the case is under examination with them. The committee also noted that the firm has not provided approval of Equestrian Federation. DAHD vide email dated 01.12.2022 has requested the firm to submit valid and latest EFI certificate. DAHD informed the Committee that the case is under examination with them.
7.	National Dairy Development Board HQRXIMLAPPLY00 001390AM23	11.10. 2022	40000 nos. Conventional (Unsexed) Bovine Frozen Semen Doses Of Progeny Tested Gir Bulls From Brazil	05111 000	Comment Sought from DAH&D on 17.10.2022. DAHD informed the Committee that the case is under examination with them.
8.	SUKHBIR SINGH BADAL HQRXIMLAPPLY00 001410AM23	18.10. 2022	11 nos. Camelidae and Goats	01061 300, 01042 000	Comments dated 15.11.2022 received from DAHD. The committee decided to seek clarification from DAHD on country of import. Clarification has been sought from DAHD regarding country of import on 12.12.2022.

9.	ANANTVEER SINGH BADAL HQRXIMLAPPLY00 001417AM23	18.10. 2022	7 nos. GOATS	01042 000	Comments dated 15.11.2022 received from DAHD. The committee decided to seek clarification from DAHD on country of import. Clarification has been sought from DAHD regarding country of import on 12.12.2022.
10.	JAI RESEARCH FOUNDATION HQRXIMLAPPLY00 001415AM23	18.10. 2022	1024 nos. Beagle Dogs	01061 900	Recommended by DAHD vide OM dated 07.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.12.2022
11.	Sun Pharma Advanced Research Company Limited HQRXIMLAPPLY00 001421AM23	19.10. 2022	16 nos. TOYO Beagle Dogs	01061 900	Recommended by DAHD vide OM dated 07.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.12.2022
12.	QUALITAT PRODUCTS (INDIA) HQRXIMLAPPLY00 001450AM23	26.10. 2022	125 nos. SHEEP and GOATS	01041 010, 01042 000	Comment sought from AH&D on 27.10.2022. DAHD vide email dated 13.12.2022 has sought information from the firm. DAHD informed the Committee that the case is under examination with them.
13.	Cody James Louscher HQRXIMLAPPLY00 001491AM23	2.11.2 022	1 no. Pet Cat Petname-Aandhi, Breed- American Shorthair, DOB- 08.12.2020, Sex-Male Neutered, Color-Grey, Microchip No. 982126057960529	01061 900	Recommended by DAHD vide OM dated 15.11.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 15.11.2022.
14.	Revanta Equestrian Stables HQRXIMLAPPLY00 001488AM23	31.10. 2022	30 nos. LIVE HORSES	01012 990	Comments sought from DAH&D on 02.11.2022. DAHD vide email dated 09.11.2022 has sought information from the firm. Further the committee decided to seek clarification regarding any commercial nature of proposed imports. Clarification sought from the firm on 12.12.2022. DAHD informed the Committee that the case is under examination with them.
15.	Bombay GowRakshakMandali	4.11.2 022	2000 nos. Bovine semen	05111 000	Comments sought from AH&D on 07.11.2022 DAHD informed the Committee that the case is under

	HQRXIMLAPPLY00 001519AM23				examination with them.
16.	Hylasco Bio- Technology (India) Private Limited HQRXIMLAPPLY00 001544AM23	9.11.2 022	2000 nos. Rats and Mice	01061 900	Recommended by DAHD vide OM dated 23.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.12.2022
17.	MERIL DIAGNOSTICS PRIVATE LIMITED HQRXIMLAPPLY00 001597AM23	17.11. 2022	70 nos. 005557NoD.Cg- Prkdcsid112rgtm1Wjl/SzJ	01061 100	Recommended by DAHD vide OM dated 23.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.12.2022
18.	MANJRI HORSE BREEDERS' FARM PRIVATE LIMITED HQRXIMLAPPLY00 001616AM23	21.11. 2022	12 nos. 2 No. Stallion/Colt and 10 numbers broodmare/fillies	01012 990	Comments sought from DAHD on 21.11.2022. DAHD informed the Committee that the case is under examination with them.
19.	HAZARA STUD FARM HQRXIMLAPPLY00 001620AM23	21.11. 2022	12 nos. Horses	01012 100	Comments received from DAHD vide OM dated 07.12.2022. The Committee decided to seek clarification on the purpose of imports from the applicant.
20.	AKANKSHA MALHOTRA HQRXIMLAPPLY00 001630AM23	22.11. 2022	1 No. Pet dog Petname-Simba, Breed-Maltese Mix, DOB-12.09.2019, Sex- Male, Color-Black and White Microchip No. 982126058496891	01069 000	Recommended by DAHD vide OM dated 07.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.12.2022 and subject to submission of required documents.
21.	Diana Musian HQRXIMLAPPLY00 001629AM23	19.11. 2022	1 no. Dog	01069 000	Comments sought from DAHD on 22.11.2022. DAHD informed the Committee that the case is under examination with them.
22.	Darshan Ramesh		1 no. Pet dog	01069	Recommended by DAHD vide OM dated 07.12.2022.

	Singh HQRXIMLAPPLY00 001631AM23	22.11. 2022	Petname-Ginger, Breed-maltese Mix, Age-2 year 10 month, Sex- Male, Colour-Blue & Silver Microchip No. 985141005642518	000	The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.12.2022 and subject to submission of required documents.
23.	AKASH INTERNATIONAL HQRXIMLAPPLY00 001643AM23	22.11. 2022	64 nos. Live Goat For Breeding	01042 000	Recommended by DAHD vide OM dated 14.12.2022. The committee decided to reject the case as per comments received from DAHD vide OM dated 14.12.2022
24.	SuchiSiwach HQRXIMLAPPLY00 001641AM23	22.11. 2022	1 no.Cat Petname-Billu, Breed-Domestic Short Hair, DOB-30.05.2022, Sex- Male, Color-White, Microchip No. 752095600005204	01012 990	Recommended by DAHD vide OM dated 07.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.12.2022.
25.	Gayatri Arumugam HQRXIMLAPPLY00 001646AM23	23.11. 2022	2 nos.Dogs 1. Petname-Rocky, Breed- Goldendoodle, Age-11 months, Sex-Neutered Male, Color- Apricot, Microchip No. 991001911303361 2. Petname-Pebble, Breed-Terrier Mix, Age- 4 years, Sex-Spayed Female, Color-Brindle/Wire Coat, Microchip No. 991001911345189	01064 190	Recommended by DAHD vide OM dated 07.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.12.2022 and subject to submission of required documents.
26.	PRACHI CHOPRA HQRXIMLAPPLY00 001654AM23	25.11. 2022	1 no.PET CAT Petname-Emma, Breed-Domestic Medium Hair, DOB-29.09.2021, Sex-Spayed Female, Color-Black, Microchip No. 956000014622125	01061 900	Recommended by DAHD vide OM dated 07.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.12.2022.

27.	Gursimran Kaur HQRXIMLAPPLY00 001663AM23	25.11. 2022	1 no. Dog	01061 900	Comments sought from DAHD on 28.11.2022. DAHD vide email dated 15.12.2022 informed that specific instructions have been issued directly to the Quarantine officer, AQCS, Delhi. Application is closed.
28.	Avneet Singh HQRXIMLAPPLY00 001674AM23	27.11. 2022	1 no.Pet Cat 'Parly' Petname-Parly, Breed-Domestic cat, DOB-01.05.2021, Sex-Male, Color-Grey-White, Microchip No. 94411600004497	01061 900	Recommended by DAHD vide OM dated 07.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.12.2022.
29.	Avneet Singh HQRXIMLAPPLY00 001673AM23	27.11. 2022	1 no.Pet Cat 'Naya' Petname-Naya, Breed-Domestic Mix, DOB- 20.09.2020, Sex- Female, Color-Brown, Microchip No. 900193000114989	01061 900	Recommended by DAHD vide OM dated 07.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.12.2022.
30.	Avneet Singh HQRXIMLAPPLY00 001672AM23	27.11. 2022	1 no.Pet Cat 'Zelda' Petname-Zelda, Breed-Domestic cat, DOB-05.01.2021, Sex- Female, Color-Tricolor, Microchip No. 900193000115000	01061 900	Recommended by DAHD vide OM dated 07.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.12.2022.
31.	Rahul Mittal HQRXIMLAPPLY00 001667AM23	25.11. 2022	1 no.Pet Dog Petname-Leo, Breed-Maltipoo- Mixed, DOB-05.09.2020, Sex- Male (Intact), Color-Apricot, Microchip No. 992000000397106	01061 900	Recommended by DAHD vide OM dated 07.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 07.12.2022 and subject to submission of required documents.
32.	Sukhmani Kaur HQRXIMLAPPLY00 001665AM23	25.11. 2022	1 no.Pet Dog Petname-Murphy, Breed-Shih Tzu, DOB-12.05.2022, Sex-Male,	01061 900	Recommended by DAHD vide OM dated 19.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 19.12.2022

			Color-Brown/White, Microchip No. 956000015808468		and subject to submission of required documents.
33.	ASHISH KUMAR BHARDWAJ HQRXIMLAPPLY00 001686AM23	28.11. 2022	1 pcs Rabbit with brown and black colour fur	01061 400	Comments sought from DAHD on 29.11.2022.DAHD vide email dated 12.12.2022 has sought some information from the firm. DAHD informed the Committee that the case is under examination with them.
34.	Deeksha Poornima Bolugoddu HQRXIMLAPPLY00 001699AM23	30.11. 2022	1 no.Pet Dog Petname-Akira, Breed-Shih-Tzu, Bichon Mix, DOB-02.05.2021, Sex-Male, Color-White, Microchip No. 981020041045733	01012 990	Recommended by DAHD vide OM dated 23.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.12.2022 and subject to submission of required documents.
35.	Inayat Bajwa HQRXIMLAPPLY00 001697AM23	8.11.2 022	1 no.Pet Dog Petname-Fluff, Breed- Pomeranian, DOB-20.08.2019, Sex-Male Neutered, Color- Cream, Microchip No. 992001000214342	01012 990	Recommended by DAHD vide OM dated 14.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2022 and subject to submission of required documents.
36.	Marcel Huesig HQRXIMLAPPLY00 001692AM23	29.11. 2022	1 no.Pet Dog Petname-Hund Snickers, Breed- Shih-Tzu, DOB-09.02.2020, Sex- Male, Color-Gold/White, Microchip No. 276097202769706	01069 000	Recommended by DAHD vide OM dated 14.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2022 and subject to submission of required documents.
37.	Tejas Shah HQRXIMLAPPLY00 001693AM23	30.11. 2022	1 no. Pet Dog Petname-Muffin, Breed-Maltese, DOB-26.1.2021, Sex-Male, Color-White, Microchip No. 972274200278525	01061 900	Recommended by DAHD vide OM dated 14.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2022 and subject to submission of required documents.

38.	IVAN SUKHONOSSENKO HQRXIMLAPPLY00 001705AM23	1.12.2 022	1 no. Dog	01012 990	Comments sought from DAHD on 5.12.2022. DAHD vide email dated 07.12.2022 has sought some information from the firm.
39.	ZHUKOVA ALEKSANDRA HQRXIMLAPPLY00 001704AM23	1.12.2 022	1 no. Dog	01012 990	Comments sought from DAHD on 5.12.2022.DAHD vide email dated 07.12.2022 has sought some information from the firm. DAHD informed the Committee that the case is under examination with them.
40.	SYMBIOSIS HQRXIMLAPPLY00 001706AM23	1.12.2 022	19 nos. MICE (000642 BKS.Cg-Dock7 m Plus/Plus Leprdb/J M02 Heterozygous for Dock7 m Heterozygous for Leprdb (Male and Femle); 000642 BKS.Cg-Dock7 m Plus/Plus Leprdb /J HOM2 Homozygous for Dock7 m, Wildtype for Leprdb(Male and Female); 000664 C57BL/6J (Male and Female) etc.)	01069 000	Recommended for 14 Nos. by DAHD vide OM dated 23.12.2022. The committee decided to approve the case for 14 Nos. subject to the conditions mentioned in the DAHD OM dated 23.12.2022
41.	BIOHAB INC HQRXIMLAPPLY00 001712AM23	1.12.2 022	4 sets Veterinary Equipment/Tranquilizer Equipment & accessories- X-Caliber	93040 000	Recommended by MoEF&CC(WL) vide OM dated 26.12.2022. The committee decided to approve the case for supply to (i) CF (WL), Nashik Maharashtra (ii) CCF and FD, NNTR, gondia, Maharashtra (iii) Padmaja Naidu Himalayan Zoological Park, Darjeeling, West Bengal and (iv) North Bengal Wild Animal Park (Bengal Safari), Silliguri, West Bengal, subject to the conditions mentioned in the MoEF&CC(WL) OM dated 26.12.2022.
42.	Shalini Tomar HQRXIMLAPPLY00 001722AM23	2.12.2 022	1 no. Pet dog Petname-Benji, Breed-Shih-Tzu, DOB-27.06.2021, Sex-Male,	01061 900	Recommended by DAHD vide OM dated 14.12.2022. The committee decided to approve the case subject to the

			Color-Beige/Brown, Microchip No. 939000007570544		conditions mentioned in the DAHD OM dated 14.12.2022 and subject to submission of required documents.
43.	Dhivya Venkat HQRXIMLAPPLY00 001719AM23	2.12.2 022	1 no.PET DOG Petname-Khaleesi, Breed- Chihuahua, DOB-18.08.2020, Sex-Female, Color-Cream, Microchip No. 933082600158416	01061 900	Recommended by DAHD vide OM dated 09.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 09.12.2022 and subject to submission of required documents.
44.	Divyan Chopra HQRXIMLAPPLY00 001733AM23	4.12.2 022	1 no. Pet DOG Petname-Zuri, Breed-Shih-Tzu, DOB-06.05.2020, Sex-Female, Color-White/Cream, Microchip No. 985113006942511	01061 900	Recommended by DAHD vide OM dated 14.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2022 and subject to submission of required documents.
45.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY00 001748AM23	5.12.2 022	250 nos. Laboratory Mouse	01061 900	Recommended by DAHD vide OM dated 23.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.12.2022
46.	TATA INSTITUTE OF FUNDAMENTAL RESEARCH HQRXIMLAPPLY00 001746AM23	5.12.2 022	3 nos. MICE	01061 900	Comments sought from DAHD on 6.12.2022. DAHD informed the Committee that the case is under examination with them.
47.	EKJOITE SINGH HQRXIMLAPPLY00 001751AM23	6.12.2 2	1 no.Pet Dog Petname-Pretty, Breed-Maltese, DOB-28.03.2021, Sex-Female, Color-White, Microchip No. 380260101723061	01069 000	Recommended by DAHD vide OM dated 14.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 14.12.2022 and subject to submission of required documents.
48.	Regional Centre for Biotechnology HQRXIMLAPPLY00	7.12.2 022	170 nos. Mice	01013 090	Recommended by DAHD vide OM dated 23.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.12.2022

	001764AM23				
49.	Shivraj Ralhan HQRXIMLAPPLY00 001769AM23	8.12.2 022	1 no.Pet dog Petname-Gabby, Breed-Russian Toy Terrier, DOB-27.04.2013, Sex-Female, Color-Black Tan, Microchip No. 208250001009228	01013 020	Recommended by DAHD vide OM dated 23.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.12.2022 and subject to submission of required documents.
50.	Mervyl Menezes HQRXIMLAPPLY00 001770AM23	8.12.2 022	1 no. Pet Dog Petname-Dixie, Breed- Chihuahua, DOB-26.08.2022, Sex-Female, Color – Brown, Microchip No.- 990000006404214	01019 090	Recommended by DAHD vide OM dated 23.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.12.2022 and subject to submission of required documents.
51.	COUNTRY STUD FARMS LLP HQRXIMLAPPLY00 001782AM23	9.12.2 022	3 nos. Thoroughbred in foal Broodmares	01012 100	Comments received from DAHD vide OM dated 22.12.2022. The committee decided to seek clarification regarding purpose of import from the firm.
52.	Sergei Strelchenko HQRXIMLAPPLY00 001791AM23	10.12. 2022	1 no. Dog	01039 100	Comments sought from DAHD on 13.12.2022
53.	Srikanth Vadla HQRXIMLAPPLY00 001792AM23	12.12. 2022	1 no.Pet Cat Petname-Shane, Breed-Domestic Shorthair, DOB-19.04.2021, Sex- Male Neutered, Color-Tabby Buff/White, Microchip No. 981020002096188	01069 000	Recommended by DAHD vide OM dated 23.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.12.2022.
54.	Abhishek Murali HQRXIMLAPPLY00 001528AM23	05.11. 2022	1 no.Cat Petname-Mushu, Breed-Domestic Shorthair, DOB-15.02.2021, Sex- Male Neutered, Color-Orange and White, Microchip No. 982091067729458	01069 000	Recommended by DAHD vide OM dated 23.12.2022. The committee decided to approve the case subject to the conditions mentioned in the DAHD OM dated 23.12.2022.

Part 2	D/o AH&D and MoEF&CC(WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
55.	Francis Ambrose Fernandes , Raigad HQRXIMLAPPLY0 0397136AM22	22.03.2 022	1 nos TURTLE (Name: Denver; Scientific Name trachemys scripta; Breed- Pond Slider; Sex- Male; DOB-16.05.2002, Color- Green; Microchip No. – 900215002034225)	01062 000	Comments received from DAHD vide OM dated 01.04.2022. Comments sought from MoEF&CC (WL) on 07.04.2022. MoEF&CC (WL) vide letter dated 30.09.2022 has sought information / documents from the applicant.Reminders sent on 18.10.2022, 02.11.2022, 17.11.2022 and 02.12.2022. The committee decided to close the case as no reply has been received from the firm.
56.	ShivamshuAti HQRXIMLAPPLY0 0000746AM23	11.07.2 022	1 NOS Species: A. horsfieldii Order: Testudines Family: Testudinidae Phylum: Chordata Class: Reptilia	01062 000	Comments received from DAHD vide OM dated 14.09.2022. Comments sought from MoEF&CC (WL) on 12.07.2022. MoEF&CC(WL) informed the committee that the case is under examination with them.
57.	Alpana Roy HQRXIMLAPPLY0 0000847AM23	22.07.2 022	3 nos. Galah Cockatoo & Amazon Parrot, Rose breasted GalahCockatoo(Pet Birds)	01063 200	Comments sought from DAHD on 26.07.2022. DAHD vide email dated 27.07.2022 has sought some information / documents from the applicant.Reminder sent on 16.08.2022.The applicant replied directly to DAHD. DAHD vide email dated 05.09.2022 has sought some information from the applicant.The applicant replied directly to DAHD on 05.09.2022. DAHD vide email dated 20.09.2022 has sought some information / documents from the applicant. The committee decided to send final reminder to the firm. Comments sought from MoEF&CC (WL) on 26.07.2022.

					MoEF&CC (WL) vide email dated 25.11.2022 has sought some information from the firm. The firm vide email dated 25.11.2022 has directly replied to MoEF&CC (WL).
58.	GALC AGRO FARM AND AVIARIES LLP HQRXIMLAPPLY0 0000887AM23	27.7.2022	66 nos. Domestic Chinchilla, Red Squirrel And Rock Cavy Guinea Pig (KerodonRupestris)	01061900	Comments received from DAHD vide OM dated 06.10.2022. Comments sought from MoEF&CC (WL) on 28.07.2022. MoEF&CC (WL) vide letter dated 16.08.2022 has sought some information / documents from the applicant. Reminder sent on 01.09.2022, 16.09.2022 and 16.10.2022. Reply from the applicant referred to MoEF&CC (WL) on 15.11.2022
59.	Hakim Khushnood HQRXIMLAPPLY0 0000900AM23	29.7.2022	1 no. African Grey Parrot	01063200	Comments sought from DAHD on 02.08.2022. DAHD vide email dated 18.08.2022 has sought some information from the firm. Reminders sent on 29.08.2022 and 20.09.2022. The applicant replied directly to DAHD vide email dated 26.09.2022. Comments sought from MoEF&CC (WL) on 02.08.2022. MoEF&CC (WL) vide letter dated 20.08.2022 has sought some information / documents from the applicant. Reminders sent on 17.10.2022 and 15.11.2022. The committee decided to close the case due to no reply from the firm.
60.	Punam Acharya HQRXIMLAPPLY0 0000056AM23	6.4.22	1 no AFRICAN GREY PARROT 2 YEAR OLD	01013020	Comments received from DAHD vide OM dated 30.08.2022. Comments sought from MoEF&CC (WL) on 05.09.2022. MoEF&CC (WL) vide email dated 24.11.2022 has sought copy of the approved NOC of the concerned Chief Wildlife Warden from the firm. Regarding CITES permit MoEF&CC (WL) has informed the firm to apply to the exporting country. MoEF&CC(WL) vide email dated 30.11.2022 has requested the

					firm to submit the CITES permit. MoEF&CC(WL) informed the Committee that the case is under examination with them.
61.	West Bengal Zoo Authority HQRXIMLAPPLY0 0001054AM23	16.8.22	1 no Red Panda (Ailurus fulgens fulgens)	01061 100	Comments received from DAHD vide OM dated 14.09.2022. Comments sought from MoEF&CC (WL) on 26.08.2022. MoEF&CC (WL) vide email dated 26.08.2022 has sought some documents from the applicant. Reminders sent on 10.09.2022, 25.09.2022, 10.10.2022, 09.11.2022, 24.11.2022 and 09.12.2022. The committee decided to close the case as no reply has been received from the applicant.
62.	Palamur Biosciences Private Limited HQRXIMLAPPLY0 0001224AM23	20.9.20 22	200 nos. Cynomolgus Monkeys (Macaca Fascicularis)	01061 100	Recommended by DAHD OM dated 13.10.2022. Comments sought from MoEF&CC (WL) on 20.09.2022. MoEF&CC (WL) vide letter dated 04.11.2022 has sought some information from the firm. Reminder sent on 10.11.2022. The committee decided to send final reminder to the firm.
63.	RED BARN FARM HQRXIMLAPPLY0 0000975AM23	11.8.22	14 Nos Flying Mouse (Acrobates Pygmaeus) 20 Nos Steppe Vole Mouse (Lasiopodomys Brandtii) 16 Nos Pampas Cavy (Dolichotis App)	01061 900	Recommended by DAHD vide OM dated 06.10.2022. Reference comments received by MoEF&CC(WL) vide OM dated 02.12.2022, the committee decided to seek NOC from the Central Zoo Authority.
64.	MALABAR LIVE IMPEX HQRXIMLAPPLY0 0001028AM23	19.8.22	30 Nos Gerbils (Dipodillus Spp) 15 Nos Naked Mole Rat (Heterocephalus Glober)	01061 900	Recommended by DAHD vide OM dated 06.10.2022.



			16 Nos Hopping Mouse (NotomysOlexis) 10 Nos Flying Mouse (AcrobatesPygmaeus)		Reference comments received by MoEF&CC(WL) vide OM dated 31.11.2022, the committee decided to seek NOC from the Central Zoo Authority.
65.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY0 0001252AM23	24.9.20 22	165 Vials Male Cynomolgus monkey Liver Microsome,10mg; Male Cynomolgus monkey Liver S9,30mg and Male Cynomolgus monkey Cryoplateable hepatocytes Individual, 5 million cells	05119 999	Comments sought from DAHD on 27.09.2022 The Committee decided to seek comments from MoEF&CC (WL). Comments sought from MoEF&CC (WL) on 25.10.2022. MoEF&CC (WL) vide email dated 18.11.2022 has sought some information from the firm. Reminder sent to the firm by MoEF&CC(WL) on 05.12.2022. The committee decided to send final reminder to the firm.
66.	Suven Life Sciences Limited HQRXIMLAPPLY0 0001371AM23	12.10.2 2	200 nos. WISTAR HAN RATS	01069 000	Recommended by DAHD vide OM dated 21.10.2022. Comments sought from MoEF&CC (WL) on 25.10.2022. MoEF&CC(WL) vide OM dated 02.12.2022 has requested the firm to submit report on the imports in the preceding 3 years and the 'No Objection', of the concerned Chief Wildlife Warden. The committee decided to send final reminder to the firm.
67.	ORIANA RANCH HQRXIMLAPPLY0 0001414AM23	18.10.2 022	50 nos. Wallabies and Red Kangaroos (20 Male/ 30 Female)	01061 900	Comment sought from MoEF&CC(WL) on 19.10.2022.MoEF&CC(WL) vide OM dated 14.12.2022 has sought information from the firm. MoEF&CC (WL) informed the committee that the case is under examination with them. Comments sought from DAHD on 19.10.2022. DAHD informed the committee that the case is under examination with them.
68.	Manmeet Bhatia HQRXIMLAPPLY0	18.10.2 022	1 no. Personal pet 01 small budgie	01063 200	DAHD vide OM dated 07.12.2022 has not recommended the case

	0001416AM23		parrot		Comments sought from MoEF&CC(WL) on 11.11.2022. The committee decided to reject the case as per comments received from DAHD vide OM dated 07.12.2022.
69.	Bharat International HQRXIMLAPPLY0 0001474AM23	31.10.2 022	10 pairs Blue and Gold Macaws	01063 200	Comment sought from AH&D on 03.11.2022.DAHD informed the committee that they have sought details from the firm. Comment sought from MOEF (WL) on 03.11.2022. MoEF&CC (WL) vide letter dated 09.11.2022 has sought some information / documents from the applicant. The committee decided to send final reminder to the firm.
70.	Sachin Kumar Saw HQRXIMLAPPLY0 0001494AM23	2.11.20 22	1 no. Parakeet	01063 200	DAHD vide OM dated 07.12.2022 has not recommended the case Comments sought from MoEF&CC(WL) on 11.11.2022. The committee decided to reject the case as per comments received from DAHD vide OM dated 07.12.2022.
71.	Indira Gandhi Zoological Park Visakhapatnam HQRXIMLAPPLY0 0001542AM23	9.11.20 22	16 nos. Red Necked Wallaby; Meerkat; Scarlet Macaw and White winged Wood Duck	01061 900, 01063 200	Recommended for 4 Nos. of Red Necked Wallaby and 04 Nos. of Meerkat by DAHD vide OM dated 23.12.2022. Comment sought from MoEF&CC (WL) on 09.11.2022. MoEF&CC(WL) informed the committee that the case is under examination with them.
72.	Subhendu Mohanty HQRXIMLAPPLY0 0001055AM23	24.8.20 22	4 nos. African grey parrot/macaw	01063 200	DAHD vide OM dated 23.12.2022 has not recommended the case. Comments sought from MoEF&CC(WL) on 12.12.2022 The committee decided to reject the case as per comments received from DAHD vide OM dated 23.12.2022
73.	GREENS ZOOLOGICAL, RESCUE AND	15.11.2 022	141 nos. Bearded Saki; Guinan Red howler monkey; White-faced Saki etc.	01069 000	Recommended by DAHD vide OM dated 06.12.2022 for 20 Nos. of Bearded Saki (Chiropoteschiropotes), 25 Nos. of Guinan Red howler monkey (Alouatta macconnelli), 20 Nos. of



	REHABILITATION CENTRE SOCIETY HQRXIMLAPPLY0 0001578AM23				Guinan Red Faced Spider Monkey (<i>Ateles paniscus</i>), 6 Nos. of White-faced Saki (<i>Pithecia pithecia</i>), 20 Nos. of Guinan Weeper capuchin (<i>Cebus olivaceus</i>), 30 Nos. of Tuffed capuchin (<i>Sapajusappella</i>), 4 Nos. of Giant anteater (<i>Myrmecophaga tridactyla</i>), 6 Nos. of Southern tamandua (<i>Tamandua tetradactyla</i>) and 6 Nos. of Paca (<i>Cuniculus paca</i>). Recommended by MoEF&CC (WL) vide OM dated 30.11.2022 for 20 Nos. of Bearded Saki (<i>Chiropoteschiropotes</i>), 20 Nos. of Guinan Red howler monkey (<i>Alouatta macconnelli</i>), 4 Nos. of Guinan Red Faced Spider Monkey (<i>Ateles paniscus</i>), 6 Nos. of White-faced Saki (<i>Pithecia pithecia</i>), 15 Nos. of Tuffed capuchin (<i>Sapajusappella</i>), 2 Nos. of Giant anteater (<i>Myrmecophaga tridactyla</i>), 4 Nos. of Southern tamandua (<i>Tamandua tetradactyla</i>) and 2 Nos. of Paca (<i>Cuniculus paca</i>). The committee decided to ratify the case for 20 Nos. of Bearded Saki (<i>Chiropoteschiropotes</i>), 20 Nos. of Guinan Red howler monkey (<i>Alouatta macconnelli</i>), 4 Nos. of Guinan Red Faced Spider Monkey (<i>Ateles paniscus</i>), 6 Nos. of White-faced Saki (<i>Pithecia pithecia</i>), 15 Nos. of Tuffed capuchin (<i>Sapajusappella</i>), 2 Nos. of Giant anteater (<i>Myrmecophaga tridactyla</i>), 4 Nos. of Southern tamandua (<i>Tamandua tetradactyla</i>) and 2 Nos. of Paca (<i>Cuniculus paca</i>) on the basis of comments received from MoEF&CC (WL) vide letter dated 30.11.2022.2022 and DAHD&F vide OM dated 06.12.2022, subject to further approval of competent authority.
74.	RANE AND COMPANY HQRXIMLAPPLY0 0001669AM23	26.11.2022	6 nos. LEIOPYTHON ALBERTISII, BOTHROCHILUS BOA and EPICRATES MAURUS	01062 000	Comments sought from DAHD on 28.11.2022. DAHD vide email dated 29.11.2022 has sought clarification from the firm. The firm vide email dated 29.11.2022 has replied directly to DAHD&F. DAHD informed the committee that the case is under examination with them.

					Comments sought from MOEF (WL) on 28.11.2022. MoEF&CC (WL) informed the committee that the case is under examination with them.
Part 3	MoEF&CC(WL)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
75.	SYNGENE INTERNATIONAL LIMITED HQRXIMLAPPLY0000334AM23	17-05-2022	160.0 VLS 1.tMale Cynomolgus Monkey Liver Microsomes, CITES, 10 mg., and Male Cynomolgus Monkey Liver S9, CITES, 30 mg and., Male Cynomolgus Monkey Cryo suspension Hepatocytes, CITES, 5 million	05119 999	Comments sought from MOEF (WL) on 19.05.2022. MoEF&CC (WL) vide letter dated 01.07.2022 has sought some information from the applicant. Reminder sent on 12.07.2022.Reply from the firm referred to MoEF&CC (WL) on 28.07.2022. MOEF&CC (WL) informed the Committee that the documents submitted by the firm are incomplete. DL issued to the firm on 17.10.2022. Reminder sent on 02.11.2022, 17.11.2022 and 02.12.2022. The committee decided to close the case as no reply has been received from the firm.
76.	A & S CREATIONS HQRXIMLAPPLY0000399AM23	26-05-2022	23.000 NOS Lotek V2E 152D with Standard accessories	85269 190	Comments sought from MOEF (WL) on 26.05.2022. MoEF&CC (WL) vide letter dated 30.06.2022 has requested permission from CWW, Madhya Pradesh. The committee decided to send a final reminder to the firm.
77.	DawellLifescience Private Limited HQRXIMLAPPLY0000630AM23	24-06-2022	85.000 NOS Tranquilizer guns and accessories Are Used for examine animal and providing them medicine for there	93059 900	Comments sought from MOEF (WL) on 27.06.2022. MoEF&CC (WL) vide letter dated 03.08.2022 has sought some information / documents from the firm.Reply from the firm referred to MoEF&CC (WL) on 12.08.2022. MoEF&CC (WL) vide email dated 12.08.22 has sought some documents from the firm.Reminder sent on 17.08.2022.Reply



					from the firm referred to MoEF&CC (WL) on 18.08.2022. MoEF&CC (WL) informed the Committee that the firm needs to submit NoC of all the concerned Chief Wildlife Warden.DL issued to the firm on 17.10.2022.Reminder sent on 02.11.2022, 17.11.2022 and 02.12.2022. The committee decided to send final reminder to the firm.
78.	BELIEVERK HQRXIMLAPPLY0 0000773AM23	13.7.22	10000 KGS AGARWOOD	12119 080	Comments received from MoEF&CC(WL) vide OM dated 21.12.2022. The committee decided seek clarification on the purpose of imports from the applicant.
79.	A & S CREATIONS HQRXIMLAPPLY0 0001082AM23	25.8.22	2 Nos Vectronics“ Vertex PlusGPS Collar”	85269 190	Comments sought from MOEF (WL) on 29.08.2022. MoEF&CC(WL) informed the committee that the case is under examination with them.
80.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY0 0001238AM23	22.9.20 22	8 nos. E-Obs GPS Collars with standard accessories	85269 190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm.The applicant replied vide email dated 17.10.2022.MOEF&CC(WL) vide OM dated 24.11.2022 has requested to forward the permission granted by the State Government of Gujarat for capturing, tranquilizing and collaring Jackals (Canis aureus) in accordance to Section 12 of WLPA. The committee decided to send reminder to the firm.
81.	A & S CREATIONS, N.DELHI HQRXIMLAPPLY0 0001237AM23	22.9.20 22	1 no. LotekLitetrack 130 Collars with standard accessories	85269 190	Comments sought from MOEF (WL) on 26.09.2022. MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm. The applicant replied vide email dated 17.10.2022. MoEF&CC informed the committee that the case is under examination with them.
82.	A & S CREATIONS,	23.9.20	2 nos.	85269	Comments sought from MOEF (WL) on 26.09.2022.

	N.DELHI HQRXIMLAPPLY0 0001244AM23	22	LotekLitetrack 150 Collars with standard accessories	190	MoEF&CC (WL) vide OM dated 03.10.2022 has sought some information/documents from the firm. The applicant replied vide email dated 17.10.2022. MoEF&CC informed the committee that the case is under examination with them.
83.	Alqadeer Global Overseas (Opc) Private Limited HQRXIMLAPPLY0 0001213AM23	17.9.20 22	60000 kgs. Dry clean cattle Horn Hollows	50790 90	Comments sought from MOEF (WL) on 27.09.2022. MoEF&CC(WL) vide OM dated 02.12.2022 has requested the firm to clarify the scientific names of species belonging to the dry clean cattle horn hollows, proposed for import. The committee decided to send final reminder to the firm.
84.	Adinath Veterinary Products Private Limited HQRXIMLAPPLY0 0001392AM23	13.10.2 022	1 set RD706-13 Unbranded Single barrel Tranquilizer Gun with all accessories	93040 000	Recommended by MoEF&CC(WL) vide OM dated 12.12.2022. The committee decided to approve the case for supply to DFO, Sarahan, WL Div. Himachal Pradesh, subject to the conditions mentioned in the MoEF&CC (WL) OM dated 12.12.2022.
85.	Adinath Veterinary Products Private Limited HQRXIMLAPPLY0 0001391AM23	13.10.2 022	51 sets Powder Projector Model 60n, 13mm Syringes With All Accessories; Powder Projector Model 60n, 13mm Syringes With All Accessories; Yellow Percussion Cap (20 Per Box) Etc.	93040 000	Comment sought from MOEF (WL) on 17.10.2022. MoEF&CC (WL) vide email dated 15.12.2022 has sought information from the firm. The committee decided to send reminder to the firm.
86.	PRABHAKAR CHOWDARY TRIPURANENI HQRXIMLAPPLY0 0001694AM23	31.11.2 022	14 nos. HUNTING TROPHIES ANIMAL MOUNTS	97050 010	Comments sought from MOEF (WL) on 5.12.2022. MoEF&CC(WL) informed the committee that the case is under examination with them.
Part 4	Fisheries				
Sl.	Name of the	Date	Item for import	ITC	Status

No.	applicant (M/s.) &HQ File No.	of receipt		(HS Code)	
87.	PRASANJIT ROY HQRXIMLAPPLY0 0000429AM23	31-05- 2022	1100000000.0 NOS LIVE PANGASIUS FISH FRY FINGERLINGS	30199 00	Comments received from D/o Fisheries vide letter dated 17.08.2022. The Committee in its meeting dated 18.10.2022, decided to defer the case on the basis of comments received from D/o Fisheries. D/o Fisheries informed the committee that the case is under examination with them
88.	Aqua World HQRXIMLAPPLY0 0000573AM23	13-06- 2022	1500000.0 NOS Tiger Barb (Puntius Tetrazona) And Black Ruby Barbs (Puntius Nigrofasiatus) Etc	30110 00	Comments sought from D/o Fisheries on 20.06.2022. D/o Fisheries has informed I application is not in the prescribed format under the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017. The importer may be asked to submit the same in prescribed format. DL issued to the applicant on 17.08.2022. Reminders sent on 01.09.2022 and 20.10.2022. Final reminder sent on 12.12.2022. The committee decided to reject the case due to no reply from the firm.
89.	AQUA BRIAO HQRXIMLAPPLY0 0001490AM23	1.11.20 22	400000 nos. Ornamental Fish	30119 00, 03011 100	Comments sought from Dept of Fisheries on 02.11.2022 D/o Fisheries vide letter dated 23.11.2022 informed that the application is not in the prescribed format under the Sanitary Protocol for import of ornamental fishes into India issued by this Ministry vide O.M. No. 35029/10/2008-Fy (Trade) 9 th March, 2017. The importer may be asked to submit the same in prescribed format. The firm has been requested to submit the same on 13.12.2022. The committee decided to send final reminder to the firm.
90.	Rajesh Auto Merchandise Private	7.11.20 22	300 MT FISH LIPID OIL CRUDE	15042 010	Comments sought from Dept of Fisheries on 14.11.2022. D/o Fisheries vide letter dated 23.11.2022 informed that it

	Limited HQRXIMLAPPLY0 0001537AM23				appears from the application of the importer that they proposed to import fish body oil (CRUDE) under ITC HS Code 15042010. However, as per the OM No.j-1503528/6/2021-Fy (E-18311) dated 13 th May, 2021, it has been decided to do away with the requirement of SIP for import of fish oil. Further, the import of such oils shall be governed under FSSAI standards/regulations. Accordingly, the committee decided to refer the case to FSSAI for their comments. The application has been forwarded to FSSAI for comments on 12.12.2022
91.	CHOWDHURY ENTERPRISE HQRXIMLAPPLY0 0001592AM23	17.11.2 022	641000 nos. ORNAMENTAL FISH	30111 00	Comments sought from D/o Fisheries on 17.11.2022. The committee decide to seek comments from MoEF&CC(WL).
92.	Craftlee HQRXIMLAPPLY0 0001655AM23	25.11.2 022	450 nos. Worked Mother of Pearl And Articles / Bamboo / Plastic	96019 020	Comments sought from Dept. of Fisheries on 28.11.2022
93.	Kanishh Shell Craft HQRXIMLAPPLY0 0001745AM23	5.12.20 22	1885 kgs. SEA SHELL HANDICRAFT	96019 090	Comments sought from Dept of Fisheries) on 6.12.2022 Comments sought from and MOEF (WL) on 6.12.2022
94.	Balaji Sea Shell Mart HQRXIMLAPPLY0 0001783AM23	8.12.20 22	1115 kgs. SEASHELL HANDICRAFT – COWRIE BRACELET; HANDICRAFT – SHELL BOX; SEASHELL HANDICRAFT- SHELL HANGINGS etc.	96019 090	Comments sought from D/o Fisheries on 13.12.2022. The committee decide to seek comments from MoEF&CC(WL).
Part 5	Ministry of Steel				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status

95.	Axora Resources Limited, Kolkata HQRXIMLAPPLY0 0281039AM22	9.12.20 21	500 MT TIN RESIDUE / SCRAP/ WASTE	80020 090	Comments sought from M/o Steel on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. The committee decided to send reminder to M/o Steel. Comments sought from MoEF (HSMD) on 10.12.2021. Reminder sent on 08.07.2022. Reminder sent on 18.08.2022. The Committee decided to send reminder to firm to approach MoEF&CC through Parivesh Portal. The firm has been requested to approach MoEF&CC through Parivesh Portal on 13.12.2022
96.	SHRI GIRIJA ALLOY & POWER (I) PRIVATE LIMITED HQRXIMLAPPLY0 0001567AM23	14.11.2 022	45000 MT Ferro Manganese Slag	26201 990	Comments sought from M/o Steel on 15.11.2022. The committee decided to send reminder to M/o Steel.
Part 6	Ministry of Mines				
S. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
97.	Caterpillar India Engineering Solutions Pmc-V Private Limited HQRXIMLAPPLY0 0000193AM23	28-04- 2022	142.0 NOS PMC-V and IS-Power-Switch 6T2SM ect, ect.	85371 000 ,8517 6290, 84715 000, 85312 000, 85176 990	Comments sought from MHI on 25.05.2022. MHI vide OM dated 22.08.2022 has informed that the item does not pertain to them. It may pertain to MeitY. In this regard, the Committee decided to refer the application to MeitY for their comments / inputs. Application referred to MeitY on 30.08.2022. MeitY vide email dated 26.09.2022 has informed that comments of M/o Mines may be sought. The Committee decided to seek comments from M/o Mines. Comments sought from M/o Mines on 06.10.2022. M/o Mines vide OM dated 15.11.2022 has informed that the item does not come under their purview.

					Committee decided to refer the matter again to MieTY and DRDO for comments.
98.	RSVS GRANITES & ASSOCIATES LLP HQRXIMLAPPLY0 0001687AM23	28.11.2022	500 MT ROUGH GRANITE BLOCKS	25161 100	Comments sought from M/o Mines on 14.12.2022. M/o Mines vide email dated 22.12.2022 informed that the comments is awaited from Indian Bureau of Mines.
Part 7	M/o Heavy Industries				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
99.	DLF Cyber City Developers Limited HQRXIMLAPPLY0 0001173AM23	12.9.2022	1 no. USED DG SET -1500 KVA (DIESEL GENERATOR SET)	85021 320	Comments sought from MHI on 15.09.2022. MHI vide OM dated 18.10.2022 has sought some information / documents from the firm. Reply received from the firm has been forwarded to MHI on 24.11.2022.
100.	TRONICSZONE HQRXIMLAPPLY0 0000938AM23	5.8.2022	500 nos. LINE FILTER 115/250VAC 5A, Qualtek make, part no. 851-05/006	85480 000	Comment Sought from MHI on 14.11.2022. MHI vide OM dated 18.11.2022 has informed that the import item does not pertain to MHI. Meity and DOT may be consulted. The application has been forwarded to DoT and MeiTY for their comments on 12.12.2022.
101.	TODI PLYWOODS HQRXIMLAPPLY0 0001577AM23	15.11.2022	25911 kgs. Drywall screws	73181 400	The firm has withdrawn the application.
102.	NORTHEAST MOTORS HQRXIMLAPPLY0 0001618AM23	19.11.2022	366 units Motor Spare Parts	87089 900	Comments sought from MHI on 14.12.2022
103.	G K STEEL		2500 MT	73269	Comments sought from MHI on 30.11.2022

	HQRXIMLAPPLY0 0001691AM23	29.11.2 022	Iron & Steel Shaft	080	MHI vide OM dated 09.12.2022 has sought information from the firm. DL issued on 21.12.2022
Part 8	DRDO				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
104.	Wildlion Technologies Private Limited HQRXIMLAPPLY0 0001304AM23	3.10.20 22	2 nos. RZR Gen II HD-E 1-6x24 VMR- 2 MOA [Riflescope] and Venom 5-25x56 FFP EBR-7C MOA [Riflescope]	90131 010	Comments received from DRDO vide email dated 27.10.2022. The committee decided to seek clarification regarding purpose of import from the firm. Clarification sought from the firm regarding purpose of import on 12.12.2022
105.	BOSCH LIMITED HQRXIMLAPPLY0 0000682AM23	4.7.22	65558.0 nos. DINION IP 5000 HD 1080p cameraNBN-50022- CF.01U.283.895, Fixed dome 12MP 360? IVANIN-70122- F1AF.01U.290.593, FLEXIDOME IP 7000 VR 720p 3-9mm IVANIN-73013- A3AF.01U.314.808, etc	85258 300	Comments received from DRDO vide email dated 10.11.2022. The committee decided to seek clarification from DRDO.
106.	Foxconn Hon Hai Technology India Mega Development Private Limited HQRXIMLAPPLY0 0001077AM23	26.8.22	1 Set HSV (High Speed video camera) VEO710L	85258 100	Ex-Post Facto Approval
107.	Jungheinrich Lift Truck India Private Limited HQRXIMLAPPLY0 0371966AM22	1.3.202 2	2 pcs. Camera	85258 900	The applicant has applied for import of 2 Nos of camera for the purpose of Trading. They have not submitted details regarding end user of the imported product. Further, the applicant has not submitted any supporting documents along with their application. The committee decided to forward the application to DRDO for



					their comments. The committee also decided to seek clarification from the firm regarding purpose of import and supporting documents. The application has been forwarded to DRDO for comments on 12.12.2022. DRDO vide email dated 14.12.2022 has sought information from the firm.
Part 9	M/o P&NG				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
108.	Pon Pure Chemical India Private Limited HQRXIMLAPPLY0000AM23	6.8.22	2000 MT ISOPAR – L 4000 MT Exxsol D40	27101 290	Recommended by M/o P&NG vide OM dated 20.12.2022 The Committee decided to recommend the case subject to further approval by competent authority.
109.	Interglobe Aviation Limited HQRXIMLAPPLY0000960AM23	9.8.22	650000 MT AVIATION TURBINEFUEL JET A1	27101 920	Comments sought from M/o P&NG on 31.08.2022. M/o P&NG informed the Committee that case is under examination with them.
110.	Pon Pure Chemical India Private Limited HQRXIMLAPPLY0001155AM23	8.9.22	1000 MT ISOPAR – E	27101 290	Recommended by M/o P&NG vide OM dated 20.12.2022 The Committee decided to recommend the case subject to further approval by competent authority.
111.	The Automotive Research Association Of India HQRXIMLAPPLY0001182AM23	13.9.20 22	121810 kgs. CEC Legislative Fuel RF-06-03 (EURO IV Diesel); Diesel, EURO-6 Cert Fuel B7; CEC Legislative Fuel RF-06-99 (EURO III Diesel) etc.	27101 944, 27102 020, 27101 241,	Comments sought from M/o P&NG on 15.09.2022. M/o P&NG vide email dated 14.10.2022 has sought clarification from the firm. The reply received from the firm has been forwarded to M/o P&NG on 12.12.2022. M/o P&NG informed the committee that the case is under examination with them.
112.	J.M. Petrochemicals	20.9.20	54000 klr.	27101	The firm vide letter dated 20.09.2022 has been requested to

	Private Limited HQRXIMLAPPLY0 0001227AM23	22	PETROLEUM HYDROCARBON SOLVENT 125/240	920	submit Technical specification of the item intended to be imported. Reminders sent on 20.10.2022 and 02.11.2022. The committee decided to refer the case to M/o P&NG and also remind the firm to submit Technical specification of the item intended to be imported. The application has been forwarded to M/o P&NG for comments on 12.12.2022. M/o P&NG informed the committee that the case is under examination with them
113.	Hyderabad Motor Racing Private Limited HQRXIMLAPPLY0 0001256AM23	21.9.20 22	111746 ltrs. Elf Race 102; HTX 850 5W-50; HTX 860 10W-60 etc.	27101 249	Comments sought from M/o P&NG on 27.09.2022. M/o P&NG informed the Committee that case is under examination with them.
114.	Caterpillar India Private Limited HQRXIMLAPPLY0 0001356AM23	11.10.2 2	24360 ltrs. CARCAL EN590 Class 4 (2014048)	27102 090	Comments sought from M/o P&NG on 11.10.2022. M/o P&NG vide email dated 17.10.2022 has sought technical specifications from the firm. Reply from the firm referred to M/o P&NG on 20.10.2022. M/o P&NG informed the committee that the case is under examination with them
115.	HPCL-Mittal Energy Limited HQRXIMLAPPLY0 0001378AM23	13.10.2 2	20 ltrs. CYNDIESEL (TACOIL)	27101 990	Comments sought from M/o P&NG on 13.10.2022. M/o P&NG vide email dated 19.10.2022 has sought technical specifications from the firm. Reminder received from M/o P&NG on 25.11.2022. Reminder sent to the firm on 12.12.2022. Reply received from the firm has been forwarded to M/o P&NG on 12.12.2022. M/o P&NG vide email dated 13.12.2022 informed that the firm has forwarded Safety data sheet not a Technical specification sheet. Accordingly, the committee decided to send reminder to the firm to submit technical specification of the item.

116.	Srinivasa Lubes and Petroleums HQRXIMLAPPLY0 0001360AM23	11.10.2 2	5000 MT Low Aromatic White Spirit	27101 990	Comments sought from M/o P&NG on 14.10.2022. M/o P&NG vide email dated 02.11.2022 has sought clarification from the firm. Reply from the firm referred to M/o P&NG vide email dated 03.11.2022. M/o P&NG informed the Committee that case is under examination with them.
117.	Asiapiya Chemicals And Solvent Private Limited HQRXIMLAPPLY0 0001500AM23	2.11.20 22	650 MT Ketrul D80 (Hydrocarbon Oil Having More Than 70% Mineral Oil Contents)	27101 290	Comments sought from P&NG on 03.11.2022 M/o P&NG informed the Committee that case is under examination with them.
118.	Totalenergies Marketing India Private Limited HQRXIMLAPPLY0 0001525AM23	5.11.20 22	2900 MT Lubrilam S31L; Spirdane D40; Farasol-A and Solane 80-110	27101 290	Comments sought from P&NG on 07.11.2022 M/o P&NG informed the Committee that case is under examination with them.
119.	MEHTA PETRO- REFINERIES LTD HQRXIMLAPPLY0 0001517AM23	4.11.20 22	1500 MT LOW AROMATIC WHITE SPIRIT	27101 990	Comments sought from P&NG on 07.11.2022 M/o P&NG informed the Committee that case is under examination with them.
120.	Mangalore Refinery And Petrochemicals Limited HQRXIMLAPPLY0 0001536AM23	7.11.20 22	2557.14 kgs. Diesel Secondary Reference Fuel – T Fuel; Diesel Secondary Reference Fuel – U Fuel; Hydrocarbon Rf – Iso Octane Astm Etc.	27101 990, 29011 000	Comments sought from P&NG on 09.11.2022. M/o P&NG vide email dated 22.11.2022 has sought some clarification from the firm. Comments awaited from the firm. The committee decided to send reminder to the firm.
121.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY0 0001563AM23	14.11.2 022	151080 kgs. ANYSOL- D100 19000KG / FLEXIBAG	27101 920	Comments sought from M/o P&NG on 15.11.2022. M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the supplier's detailed technical specifications under supplier letterhead/stamp & sign of item.

					The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022
122.	BOSCH LIMITED HQRXIMLAPPLY0 0001586AM23	15.11.2 022	8600 MT F002.Z93.071 – Diesel EN 590	27101 944	Comments sought from M/o P&NG on 17.11.2022. The committee decided to forward documents received from the firm.
123.	NIHON PARKERIZING (INDIA) PRIVATE LIMITED HQRXIMLAPPLY0 0001680AM23	23.11.2 022	700 MT EXXSOL – D40 FLUID (DearomatisedHydrocarbons ?Solvent)	27101 239	Comments sought from P&NG on 29.11.2022 The committee decided to forward documents received from the firm.
124.	V.S.M.AQUA PORT HQRXIMLAPPLY0 0001682AM23	28.11.2 022	500 MT Industrial Solvent. This RIL is issued as per the approval letter No.01/21/008/53694/AM21dt11.0 1.2021	38140 010	The firm has been requested to submit item description and technical specification of the item on 29.11.2022. The committee decided to send reminder to the firm.
125.	RVS PETRO CHEMICALS LIMITED HQRXIMLAPPLY0 0001696AM23	30.11.2 022	15000 MT Petroleum Hydrocarbon Solvent 125-240	27101 920	Comments sought from M/o P&NG on 21.12.2022. M/o P&NG informed the Committee that case is under examination with them.
126.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY0 0001731AM23	3.12.20 22	2000 MT ANY SOL – D100 19000KG/FLEXIBAG	27101 920	Comments sought from P&NG on 6.12.2022. M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the supplier's detailed technical specifications under supplier letterhead/stamp & sign of item. The technical specification received from the firm has been

					forwarded to M/o P&MG on 23.12.2022
127.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY0 0001730AM23	3.12.20 22	3000 MT FARASOL A	27101 920	Comments sought from P&NG on 6.12.2022 M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the supplier's detailed technical specifications under supplier letterhead/stamp & sign of item. The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022
128.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY0 0001729AM23	3.12.20 22	3600 MT FAROL 250	27101 920	Comments sought from P&NG on 6.12.2022 M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the supplier's detailed technical specifications under supplier letterhead/stamp & sign of item. The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022
129.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY0 0001727AM23	3.12.20 22	1500 MT FARAOL PO 100	27101 920	Comments sought from P&NG on 6.12.2022 M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the supplier's detailed technical specifications under supplier letterhead/stamp & sign of item. The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022
130.	RELIABLE INDUSTRIES HQRXIMLAPPLY0 0001725AM23	3.12.20 22	15000 MT Petroleum Hydrocarbon Solvent 125-240	27101 920	Comments sought from M/o P&NG on 19.12.2022. M/o P&NG informed the committee that the case is under examination with them.

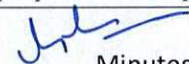


131.	RAJ PETRO SPECIALITIES PRIVATE LIMITED HQRXIMLAPPLY0 0001749AM23	5.12.20 22	300 MT ANYSOL- D60 19000KG / FLEXIBAG	27101 920	Comments sought from P&NG on 6.12.2022 M/o P&NG vide email dated 12.12.2022 informed that IOCL is requested to MoP&NG arrange to provide the supplier's detailed technical specifications under supplier letterhead/stamp & sign of item. The technical specification received from the firm has been forwarded to M/o P&MG on 23.12.2022
Part 10	DoT and M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
132.	DSE Technologies Private Limited, Bhopal HQRXIMLAPPLY0 0298452AM22	24.12.2 1	4 nos. Vehicle Antenna 100-520 MHz	85291 012	Recommended by DoT vide letter dated 04.01.2022
					Recommended by DGCA vide email date 20.12.2022 The committee decided to approve the case for R&D purpose, subject to the conditions mentioned in the DoT Letter dated 04.01.2022 and DGCA email dated 20.12.2022.
133.	ELEKTRONIK LAB HQRXIMLAPPLY0 0000168AM23	25.4.22	33 Nos SE 125 Transmitter	85269 140	Recommended by DoT vide Letter dated 21.11.2022 Comments sought from M/o Civil Aviation on 26.04.2022. Reminder sent on 17.08.2022 and 6.10.2022. DGCA vide email dated 10.11.2022 has sought some information from the firm. The committee decided to send reminder to the firm. Reminder sent to the firm on 26.11.2022 and 11.12.2022. The committee decided to send final reminder to the firm.

134.	CATERPILLAR INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0000870AM23	26.7.22	1072 Nos 6109088 OBJECT 16 nos 5075550 OBJECT	SENSOR GP- SENSOR GP-	85261 000	Comments received from DGCA vide email dated 18.08.2022. Comments sought from DoT vide letter dated 04.08.2022. DOT vide Letter dated 21.11.2022 has requested the applicant to obtain scrutiny based ETA and import licence from Regional Licensing Office of WPC Wing for the item to be imported. The firm has been directed to obtain scrutiny based ETA and import licence from Regional Licensing Office of WPC Wing for the item to be imported on 13.12.2022
135.	IDEMIA SYSCOM INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0000869AM23	26.7.22	5 Nos Mesta Compact Series		85261 000	Comments sought from DoT vide letter dated 16.08.2022. DoT vide email dated 20.09.2022 has sought some documents from the firm. Reply from the firm referred to DoT vide email dated 12.10.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send the reminder to the firm. Reminder sent to the firm on 01.12.2022. Reply received from the firm forwarded to DoT on 20.12.2022. Comments sought from M/o Civil Aviation on 16.08.2022. DGCA vide email dated 23.11.2022 has requested the firm to submit the purpose and use of proposed items with proper specification of items. The committee decided to send final reminder to the firm.
136.	Kautech Advance Systems Private Limited HQRXIMLAPPLY0 0001204AM23	16.9.20 22	2 nos. Radar of Anti- Drone System		85261 000	Comments sought from DoT on 13.10.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send the reminder to the firm. Reminder sent to the firm on 01.12.2022.

					Comments sought from M/o Civil Aviation on 13.10.2022. DGCA vide email dated 23.11.2022 has requested the firm to submit the purpose and use of proposed items with proper specification of items. The committee decided to send final reminder to the firm.
137.	Kautech Advance Systems Private Limited HQRXIMLAPPLY0 0001208AM23	16.9.2022	29 nos. Pelican Case Wheeled, Mesa Ssr Radar, Ptz Camera, Ethernet Cables Fitted With Connectors Etc.	42021 190, 85261 000, 85261 000,	Comments sought from DoT vide letter dated 19.09.2022. DoT vide email dated 20.09.2022 has sought some information / documents from the firm. Reply from the firm referred to DoT on 01.11.2022. DoT vide email dated 11.11.2022 has informed that imported quantity differs from import license, therefore NOC may not be issued.
					Comments sought from M/o Civil Aviation on 19.09.2022. DGCA vide email dated 23.11.2022 has requested the firm to submit the purpose and use of proposed items with proper specification of items. The committee decided to send final reminder to the firm.
138.	TATA STEEL LIMITED HQRXIMLAPPLY0 0001329AM23	6.10.2022	1 no. Receiver Transmitter Antenna Assembly	85261 000	Comments sought from DoT on 07.10.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send reminder to the firm. Reminder sent to the firm on 01.12.2022
					Comments sought from M/o Civil Aviation on 07.10.2022. DGCA informed the committee that the details has been sought from the firm

139.	Aptiv Components India Private Limited HQRXIMLAPPLY0 0001419AM23	19.10.2 022	40000 nos. Module Asm Srr5 Ecu Rl (Model No. 2h5tr) And Module Asm Srr5 Ecu Rr (Model No. 2h5tr)	85261 000	Comments sought from DoT on 19.10.2022. DoT vide email dated 11.11.2022 has sought scrutiny based ETA and import license from RLO of WPC wing. The committee decided to send reminder to the firm. Reminder sent to the firm on 12.12.2022 Comments sought from DGCA on 19.10.2022. DGCA informed the committee that the details clarification has been sought from the firm
140.	Continental Automotive Components (India) Private Limited HQRXIMLAPPLY0 0001459AM23	28.10.2 022	4969 nos. Automotive Radar/Sensor	85261 000	Comments sought from DGCA on 28.10.2022. DGCA vide email dated 28.10.2022 has sought some information from the firm. DoT vide email dated 11.11.2022 has informed that imported quantity differs from import license, therefore NOC may not be issued. The committee decided to reject the case as per comments received from DoT vide email dated 11.11.2022.
141.	ECONOMIC EXPLOSIVES LIMITED HQRXIMLAPPLY0 0001486AM23	1.11.20 22	1 set Doppler Radar System	90312 000	Comments sought from DoT on 02.11.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send reminder to the firm. Reminder sent to the firm on 13.12.2022. Comments sought from DGCA on 02.11.2022. DGCA vide email dated 10.11.2022 has sought some information from the firm. Reply received from the firm has been forwarded to DGCA on 13.12.2022. DGCA vide email dated 22.12.2022 informed that the items proposed to import ITC(HS) Code:90312000 does not come



					under the purview of DGCA. Therefore, they have no comments on subject matter.
142.	Kav Engineering And Marketing Private Limited HQRXIMLAPPLY0 0001538AM23	5.11.2022	2 nos. Doppler Radar System	90312000	Comments sought from DoT vide letter dated 09.11.2022. DoT vide email dated 11.11.2022 has sought import license from RLO of WPC wing from the firm. The committee decided to send reminder to the firm. Reminder sent to the firm on 02.12.2022 & 17.12.2022 Comments sought from DGCA on 09.11.2022. DGCA vide email dated 09.11.2022 has sought some information from the firm. Reminder sent on 16.11.2022. Reply from firm referred to DGCA vide email dated 17.11.2022. DGCA vide email dated 22.12.2022 informed that the items proposed to import ITC (Hs) code ; 90312000 doesn't come under the purview of DGCA. Therefore, they have no comments on subject matter.
143.	ALPHANAV INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0001562AM23	14.11.2022	1 no. Radar JMA 5312 – 6BB	85261000	Comments sought from DOT on 14.11.2022 DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022. Comments sought from DGCA on 14.11.2022. DGCA informed the committee that they have sought details from the firm.
144.	AIRPORTS AUTHORITY OF INDIA	25.11.2022	16 nos. Dual LP DME, it is used to provide slant distance to the	85269110	Recommended by DGCA vide UO Note dated 19.12.2022



	HQRXIMLAPPLY0 0001659AM23		aircraft for navigational purposes, Critical spares of LP DME, Critical spares of HP DME etc.		Recommended by DoT vide email dated 19.12.2022 The committee decided to approve the case subject to the conditions mentioned in the DGCA UO Note dated 19.12.2022 and DoT vide email dated 19.12.2022
145.	AZISTA INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0 0001670AM23	26.11.2 022	1 set ENFORCE AIR TM RADIO-EA- MIL-CORE (PT-b)	85176 290	Comments sought from DGCA on 05.12.2022. DGCA informed the committee that the case is under examination with them. Comments sought from DoT on 05.12.2022
146.	AZISTA BST AEROSPACE PRIVATE LIMITED HQRXIMLAPPLY0 0001698AM23	30.11.2 022	1 no. AFR-1 SATELLITE	88026 000	Comments sought from DGCA on 05.12.2022. DGCA informed the committee that the case is under examination with them. Comments sought from DoT on 05.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022.
147.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY0 0001740AM23	3.12.20 22	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261 000	Comments sought from DGCA on 6.12.2022. DGCA informed the committee that the case is under examination with them. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022.
148.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY0 0001739AM23	3.12.20 22	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261 000	Comments sought from DGCA on 6.12.2022. DGCA informed the committee that the case is under examination with them. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued

					on 20.12.2022.
149.	TOYOTA KIRLOSKAR MOTOR PRIVATE LIMITED HQRXIMLAPPLY0 0001738AM23	5.12.20 22	9075 nos. SENSOR ASSY, MILLIMETER WAVE RADAR (PART No. 882104815000)	85261 000	Comments sought from DGCA on 6.12.2022. DGCA informed the committee that the case is under examination with them. Comments sought from DoT on 6.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022.
150.	TATA ADVANCED SYSTEMS LIMITED HQRXIMLAPPLY0 0001763AM23	6.12.20 22	6 nos. FIELDCTRL RADAR TRACKER; FIELDCTRL RADAR CLASSIFIER; FIELDCTRL RANGE 90/20 3D MIMO RADAR etc.	85269 190 / 85261 000	Comments sought from DGCA on 12.12.2022 Comments sought from DoT on 12.12.2022. DoT vide email dated 19.12.2022 has requested to direct the applicant to obtain import licence from Regional Licensing Office of WPC Wing for the items to be imported. DL issued on 20.12.2022.
Part 11	M/o Civil Aviation				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
151.	Innxt Aviation Private Limited HQRXIMLAPPLY0 0001071AM23	25.8.22	210 nos Nozzles, Packing Performed, Filter Element	88033 000	Comments sought from M/o Civil Aviation on 26.08.2022. Reminder sent to DGCA on 06.10.2022. DGCA informed the committee that the case is under examination with them.
152.	ABHYUDAY BHARAT MEGA DEFENSE CLUSTER LLP HQRXIMLAPPLY0 0001337AM23	8.10.20 22	5 nos. Cockpit Element (Set 3 units); Load Bearing Frame of the CH-7 Helicopter with Elements of the control system; Helicopter tail boom; Helicopter Blades etc.	88073 000	Comments sought from DGCA on 10.10.2022. DGCA vide email dated 23.12.2022 informed that the items proposed to import for defence R&D project purpose and they are not going to use/installed on any civil aircraft for any purpose. Therefore, DGCA has no comments in the matter. The Committee decided to seek comments from DDP/MoD.



153.	PN TRADE AND SERVICES HQRXIMLAPPLY 00001367AM23	11.10.22	1 no. DJI MAVIC 2 ENTERPRISE ADVANCED DRONE	88069 200	Comments sought from M/o Civil Aviation on 13.10.2022. M/o Civil Aviation vide OM dated 08.12.2022 has advised to consult Ministry of Home Affairs.
154.	AEROARC PRIVATE LIMITED HQRXIMLAPPLY0 0001495AM23	2.11.2022	1 no. Medium Category payload drone	88069 400	Recommended by M/o Civil Aviation vide email dated 23.12.2022. The Committee decided to Approve the case for R&D purpose as recommended by M/o Civil Aviation vide email dated 23.12.2022.
Part 12	Department of Biotechnology				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
155.	Institute For Stemcell Science & Regenerative Medicine HQRXIMLAPPLY0 0000527AM2	13-06-2022	4 VLS Aceol (Hofsteniamiamia) worms	10620 00	Recommended by DAHD vide OM dated 28.06.2022. Comments sought from D/o Biotechnology on 17.06.2022. Reminder sent on 12.08.2022. The Committee decided to send reminder to D/o Biotechnology. Reminder sent to D/o Biotechnology on 12.12.2022
Part 13	D/o Food & PD				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
156.	EncubeEthicals Private Limited	26.4.22	1000 Kgs REFINED COCONUT OIL PH.EUR	15131 900	Comments sought from D/o Food & PD on 28.04.2022. D/o Food & PD vide OM dated 13.12.2022 has informed that they have no input to offer. Committee decided to refer the

	HQRXIMLAPPLY0 0000175AM23				said matter to D/o Pharma for comments.
Part 14	Department of Agriculture, Cooperation and Farmers' Welfare				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
157.	MANISH AGARWAL HQRXIMLAPPLY0 0000521AM23	10-06- 2022	50000.000 NOS Tiller Blade Used In Rotavators Of Agriculture Machinery	84329 090	Comments sought from D/o AC&FW on 13.06.2022. D/o A,C&FW vide email dated 11.08.2022 has sought some information / documents from the firm. Reminders sent on 26.08.2022 and 10.09.2022. Reply from the firm referred to D/o A,C&FW on 17.10.2022
158.	MIDAS OVERSEAS HQRXIMLAPPLY0 0001429AM23	20.10.2 022	200 MT MUSKMELON SEEDS	12077 090	Comments sought from D/o AC&FW on 03.11.2022.
159.	Shri Ram Gopal Ji HQRXIMLAPPLY0 0001036AM23	20.8.22	100 MT MUSK MELON SEEDS	12077 090	Comments sought from D/o AC&FW on 03.11.2022.
160.	Rahul Agro Industries HQRXIMLAPPLY0 0001532AM23	6.11.20 22	9000 MT Water Melon Seeds	12077 010	Comments sought from D/o AC&FW on 07.11.2022
161.	Samurai Tradex HQRXIMLAPPLY0 0001531AM23	6.11.20 22	9000 MT Water Melon Seeds	12077 010	Comments sought from D/o AC&FW on 07.11.2022
162.	K K GLOBAL HQRXIMLAPPLY0 0001612AM23	20.11.2 022	378 MT WATERMELON SEEDS	12077 090	Comments sought from D/o AC&FW on 22.11.2022
163.	BISHNOI AGRO INDIA PRIVATE LIMITED	21.11.2 022	550 MT WATERMELON SEEDS	12077 090	Comments sought from D/o AC&FW on 22.11.2022

	HQRXIMLAPPLY0 0001615AM23				
164.	BISHNOI AGRO INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0001617AM23	21.11.2 022	180 MT WATERMELON SEEDS	12077 090	Comments sought from D/o AC&FW on 14.12.2022
165.	UMA EXPORTS LTD HQRXIMLAPPLY0 0001758AM23	6.12.20 22	2000 MT WATERMELON SEEDS	12077 090	Comments sought from D/o AC&FW on 12.12.2022
Part 15	Meity				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
166.	VALEO INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0000608AM23	22-06- 2022	1 SET Filters (CISPR 25 chamber)	85480 000	Comments received from DoT vide email dated 21.09.2022 Application referred to MeitY on 30.08.2022.
167.	Samrisa Infotech Private Limited HQRXIMLAPPLY0 0001105AM23	30.8.22	3 nos HP/IProliant DL 360p 8Gen Server	84715 000	The Committee in its meeting No 06/AM23 had decided to examine the case on file as per SoP of MeitY. Clarification regarding items intended to be imported has been sought from the firm vide letter dated 10.10.2022. Reminder sent to the firm on 25.11.2022. The Committee decided to send final reminder to the firm. Final reminder sent to the firm on 10.12.2022
Part 16	PESO				
Sl. No.	Name of the applicant (M/s.)	Date of	Item for import	ITC (HS	Status

	&HQ File No.	receipt		Code)	
168.	Sukhdev Techno India Llp HQRXIMLAPPLY0 0001381AM23	13.10.2 022	3160 nos. Proteus Red Parachute Flare; Nereus Orange Smoke Signal; Jupiter K2 Red Hand Flare etc.	36049 010	Recommended by PESO vide letter dated 21.10.2022. Committee Noted that the application is submitted for trading purposes. The Committee decided to seek clarification on the end-users of the proposed import. Clarification sought from the firm on 13.12.2022. Reply received from the firm on 14.12.2022. The committee decided to examine the case on file for the approval of competent authority.
169.	STUMPP SCHUELE CASINGS PRIVATE LIMITED HQRXIMLAPPLY0 0001579AM23	14.11.2 022	100 kgs. PROPELLANT (SINGLE BASE) CBC 231	36010 010	Comments sought from PESO on 16.11.2022
170.	MEWARA MINING EXPLOSIVES HQRXIMLAPPLY0 0001610AM2	19.11.2 022	100000 nos. Autostem– Safety Cartridge	36020 090	Comments sought from PESO on 21.11.2022. PESO vide email dated 21.12.2022 informed that inputs/clarification sought from the firm on 20.12.2022.
171.	SUKHDEV TECHNO INDIA LLP HQRXIMLAPPLY0 0001668AM23	26.11.2 022	3288 nos. 1600 nos. of LALIZAS Hand Flare ASTROS, SOLAS/MED/USCG, Red; 1160 LALIZAS Parachute Rocket ASTROS, SOLAS/MED/USCG, Red and 528 nos. of LALIZAS Buoyant Smoke Signal ASTROSSOLAS/MED/USCG, Orange	36049 010	Recommended by PESO vide Letter dated 15.12.2022. The committee decided to examine the case on file for the approval of competent authority.
172.	SCHLUMBERGER ASIA SERVICES LIMITED HQRXIMLAPPLY0	3.12.20 22	11700 nos. Explosives	36020 010	Recommended by PESO vide Letter dated 15.12.2022. The committee decided to examine the case on file for the approval of competent authority.

	0001728AM23				
173.	AIRBUS GROUP INDIA PRIVATE LIMITED HQRXIMLAPPLY0 0001779AM23	9.12.20 22	1 no. UN 0323 Pyrotechnic Cartridge	36020 090	Comments sought from PESO on 12.12.2022. PESO vide email dated 21.12.2022 informed that inputs/clarification sought from the firm on 20.12.2022.
Part 17	MoEF&CC (SU Division)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
174.	SIDDHESH TIMBERS, MAHARASHTRA HQRXIMLAPPLY0 0185458AM22	16.09.2 1	500 CUBIC METER (CBM) Sandalwood Rough logs	44039 922	Comments sought from MoEF&CC(SU Divn) on 21.09.2021. MoEF (SU Div) vide OM dated 29.09.2021 had sought some information from the firm. Reply from the firm referred to MoEF (SU Div) vide email dated 14.10.2021. MoEF (SU Div) vide OM dated 02.11.2021 has sought some documents from the firm. The reply from the firm referred to MoEF&CC (SU Div) vide email dated 30.11.2021. The Committee decided to seek documentary evidence for compliance to Policy Condition 2 of Chapter 44 from applicant once again. DL issued to the firm on 06.10.2022. Reminders sent to the firm on 21.10.2022, 05.11.2022, 20.11.2022 and 05.12.2022. The committee decided to close the case as no reply has been received from the applicant.
175.	MALAYAGIRI ERSSSENTIAL OILS DISTILERS HQRXIMLAPPLY0 0366394AM22	23.02.2 2	30000 Kgs SANTALUM ALBUM ROOTS	44039 922	Recommended by MoEF&CC (SU Division) vide OM dated 06.12.2022. The committee decided to examine the case on file for the approval of competent authority.
176.	Kuru Agri Products HQRXIMLAPPLY0 0000807AM23	18.07.2 022	2000 MT SANDALWOOD /SANDALWOOD LOGS	44039 922	Comments sought from MoEF&CC (SU Divn) on 21.07.2022. The applicant vide email dated 21.07.2022 informed that they intend to comply with Actual User Condition.

					MoEF&CC (SU) vide OM dated 29.07.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (SU) vide email dated 17.08.2022. MoEF&CC (SU) vide OM dated 17.08.2022 has informed that they have sought some information from PCCF &HoFF, Haryana regarding furnishing details of sandalwood based units of firm. The comments/information is awaited from the State Forest Department. MoEF&CC (SU) vide OM dated 24.08.2022 has sought some documents from the firm. Reminders sent on 06.09.2022, 21.09.2022 and 06.10.2022. Reply received from the firm has been forwarded to MoEF&CC(SU) on 09.11.2022. The committee decided to send reminder to MoEF&CC(SU).
177.	Antaryami Arc Private Limited HQRXIMLAPPLY0 0000818AM23	19.07.2022	1000 MT SANDALWOOD /SANDALWOOD LOGS (SANTALUM ALBUM)	44039 922	For Ex-post facto Approval
178.	Balaji Agrifuels Private Limited HQRXIMLAPPLY0 0000817AM23	19.07.2022	1000 MT SANDALWOOD /SANDALWOOD LOGS (SANTALUM ALBUM)	44039 922	Comments sought from MoEF&CC (SU Divn) on 22.07.2022. The applicant vide email dated 22.07.2022 informed that they intend to comply with Actual User Condition. MoEF&CC (SU) vide OM dated 29.07.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (SU) vide email dated 17.08.2022. MoEF&CC (SU) vide OM dated 17.08.2022 has informed that they have sought some information from PCCF &HoFF, Haryana regarding furnishing details of sandalwood based units of firm. The comments/information are awaited from the State Forest Department. MoEF&CC (SU) vide OM dated 25.11.2022 has sought some documents from the firm.

					The committee decided to send reminder to the firm.
Part 18	MSME				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
179.	BD CORP HQRXIMLAPPLY0 0001653AM23	24.11.2022	8000 pcs. Shoe Air Freshener Balls – Plastic balls and scent inside to remove bed smell from shoes.	33074 900	Comments sought from MSME on 13.12.2022
180.	SANCHETI GLOBAL INC HQRXIMLAPPLY0 0001658AM23	25.11.2022	15 nos. / 2 kgs. 15 nos. of SAMPLES OF AIR FRESHNER and 2 kgs. of SAMPLES OF INCENSE STICKS	33074 900	Comments sought from MSME on 28.11.2022
Part 19	MoEF&CC(OC)				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
181.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY0 0390203AM22	16.3.2022	300000 kgs. Saturated fluorinated derivatives of acyclic hydrocarbons: - - 1,1,1,3,3-Pentafluoropropane (HFC-245fa)	38273 100	Recommended by MoEF&CC (OC) vide OM dated 24.03.2022. The Committee decided to seek clarification from concerned SPCB / firm regarding manufacturing capacity of the firm.DL issued on 25.10.2022.Firm replied vide letter dated 09.11.2022. The Committee decided to seek annual processing capacity for HFCs as mentioned, duly endorsed by the SPCB.DL issued to the firm on 13.12.2022. Reply is awaited from the firm.
182.	KPL INTERNATIONAL LIMITED, NEW	23.3.2022	800 MT S365MFC/227EA 93- 07% & 87- 13%/ 1,1,1,3,3-	38276 800	For Ex-post facto Approval



	DELHI HQRXIMLAPPLY0 0397793AM22		pentafluorobutane/1,1,1,2,3,3,3- heptafluoropropane		
183.	STALLION ENTERPRISES, MUMBAI HQRXIMLAPPLY0 0000037AM23	30.3.20 22	5000 MT TRANS-1,3,3,3 – TETRAFL UOROPROP-1-ENE) i.e. HFO- 1234ze	29035 100	Comments received from MoEF&CC (OC) vide OM dated 08.04.2022. The Committee decided to seek clarification from concerned SPCB/firm regarding manufacturing capacity of the firm. DL issued to the firm on 25.10.2022.Firm replied vide letter dated 09.11.2022. The Committee decided to seek annual processing capacity for HFCs as mentioned, duly endorsed by the SPCB.DL issued to the firm on 13.12.2022. Reply is awaited from the firm.
184.	STALLION INDIA FLUOROCHEMICA LS PRIVATE LIMITED HQRXIMLAPPLY0 0000064AM23	06.04.2 2	500000 Kgs DIFLUOROMETHANE, PENTAFLUOROETHA NE GENETRON AZ-20 410A	38276 500	Comments received from MoEF&CC (OC) vide OM dated 19.04.2022. The Committed decided to seek necessary clearances from PESO from the firm.DL issued to the applicant on 18.07.2022The firm responded on 08.08.2022. The Committed decided to seek necessary clearances from PESO from the firm.DL issued on 30.08.2022.The firm responded on 12.09.2022. The Committed decided to seek necessary clearances from PESO from the firm. DL issued to the applicant on 06.10.2022. Reply is awaited from the firm.
185.	GUJARAT FLUOROCHEMICA LS LIMITED HQRXIMLAPPLY0 0000584AM23	21-06- 2022	200.0 GMS REF STD 1,1- DUFLUOROETHANE R152A 99.9% PURE (75-37-6) and REF STD 1-Chloro, 1-Fluoroethylene (R1131A) 99.9% Pure (CAS No. 2317-91-1)	29034 300 and 29037 790	Comments sought from MoEF&CC (OC) on 21.06.2022. Comments received from MoEF&CC (OC) vide OM dated 28.06.2022 for import of 100 gms of 1,1-Difluoroethane (HFC-152a). Further, they have sought clarification from the firm with respect to import of REF STD 1-Chloro, 1-Fluoroethylene (R1131A) 99.9% Pure (CAS No. 2317-91-1). Reminders sent on 13.07.2022, 28.07.2022 and 12.08.2022 and 30.08.2022.

					The Committed decided to seek necessary clearances from PESO and SPCB for 1,1-Difluoroethane (HFC-152a) from the firm. Reminder sent on 18.10.2022.Final reminder sent to the firm on 10.12.2022. The committee decided to close the case due to no reply from the firm.
186.	STALLION INDIA FFLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY0 0000588AM23	20-06-2022	300000 KGS DIFLUOROMETHANE, PENTAFLUOROETHANE REFRIGERANT GAS R410a	38276 500	Comments received from MoEF&CC (OC) vide OM dated 28.06.2022. The Committed decided to seek necessary clearances from PESO from the firm.DL issued to the firm on 18.07.2022.The firm responded on 08.08.2022. The Committed decided to seek necessary clearances from PESO from the firm.DL issued on 30.08.2022.The firm responded on 12.09.2022. The Committed decided to seek necessary clearances from PESO from the firm. DL issued on 06.10.2022. Reply is awaited from the firm.
187.	STALLION ENTERPRISES HQRXIMLAPPLY0 0001145AM23	6.9.22	1000000 Kgs R410A	38276 500	Comments received from MoEF&CC (OC) vide OM dated 29.09.2022. The Committee decided to seek clarification from concerned SPCB/firm regarding manufacturing capacity of the firm. DL issued to the firm on 25.10.2022.Firm replied vide letter dated 09.11.2022. The Committee decided to seek annual processing capacity for HFCs as mentioned, duly endorsed by the SPCB.DL issued to the firm on 13.12.2022. Reply is awaited from the firm.
188.	Navin Fluorine Advanced Sciences Limited HQRXIMLAPPLY0 0001209AM23	16.9.2022	4500 MT Carbon tetrachloride	29031 400	Comments sought from MoEF&CC (OC) on 13.10.2022. MoEF&CC (OC) vide OM dated 27.10.2022 has sought some information / documents from the firm. Comments sought from D/o C&PC on 16.09.2022. D/o C&PC informed the Committee that the case is under examination with them.



189.	Swastik Synergy Engineering Private Limited HQRXIMLAPPLY0 0001309AM23	24.9.20 22	10000 kgs. 1,1,1,2,3,3,3- HEPTAFLUOROPROPANE HFC 227 E A also Known as FM 200	29034 600	Comments received from by MoEF&CC (OC) vide OM dated 18.10.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm. DL issued to the firm on 13.12.2022. Reply is awaited from the firm.
190.	Borgwarner India Private Limited HQRXIMLAPPLY0 0001324AM23	6.10.20 22	32000 nos. REFRIGERANT GAS R134a (R134A IN 450 GM CAN)	29034 500	Comments sought from MoEF&CC (OC) on 06.10.2022. MoEF&CC (OC) vide OM dated 18.10.2022 has sought clarification from the firm. The firm replied directly to MoEF&CC (OC) vide email dated 19.10.2022.
191.	REFEX INDUSTRIES LIMITED HQRXIMLAPPLY0 0001437AM23	21.10.2 022	1000000 kgs. R410a – HFC Refrigerant Gas; R404a – HFC Refrigerant Gas; 1,1-Difluoroethane – R- 152a or HFC-152a etc.	38276 300, 38276 100, 29034 300	Comments received from MoEF&CC (OC) vide OM dated 07.11.2022. The Committee noted that the firm has been granted various licences for the said items earlier. Accordingly, the committee decided to seek details of HCFC-wise annual processing capacity from the firm. DL issued on 13.12.2022. Reply is awaited from the firm
192.	ENVIRO SOLUTIONS HQRXIMLAPPLY0 0001585AM23	16.11.2 022	114000 kgs. REFRIGERANT GAS R152A	29034 300	Recommended by MoEF&CC (OC) vide OM dated 23.11.2022. Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 23.11.2022.
193.	CHILLAIRE SOLUTIONS HQRXIMLAPPLY0 0001591AM23	16.11.2 022	66000 MT R 134a Disposable CAN (450 Gm)	29034 500	Comments sought from MoEF&CC(O) on 17.11.2022. MoEF&CC(O) vide OM dated 23.11.2022 has sought some information from the firm. DL issued on 14.12.2022



194.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY0 0001589AM23	03.11.2 022	2000000 kgs. 1,1,1,2 TETRAFLUOROETHANE (R134A)	29034 500	Comments received from MoEF&CC(O) vide OM dated 23.11.2022. The Committee decided to seek annual processing capacity for HFCs as mentioned, duly endorsed by the SPCB.
195.	STALLION INDIA FLUOROCHEMICALS PRIVATE LIMITED HQRXIMLAPPLY0 0001588AM23	03.11.2 022	3000000 kgs. Difluoromethane HFC-32	29034 200	Recommended by MoEF&CC(O) vide OM dated 23.11.2022 The Committee decided to seek annual processing capacity for HFCs as mentioned, duly endorsed by the SPCB.
196.	CHILLAIRESOLUTIONS HQRXIMLAPPLY0 0001593AM23	16.11.2 022	100000 kgs. REFRIGERANT GAS R410A	38276 300	Recommended by MoEF&CC(O) vide OM dated 21.12.2022 Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 21.12.2022.
197.	A S H TRADERS HQRXIMLAPPLY0 0001644AM23	23.11.2 022	24 kgs. R 404 YORK GAS	38271 100	Comments sought from MoEF&CC(O) on 23.11.2022. MoEF&CC(O) vide OM dated 12.12.2022 has sought some information from the firm.
198.	NAVIN FLUORINE ADVANCED SCIENCES LIMITED HQRXIMLAPPLY0 0001640AM23	22.11.2 022	1 kg. R240fa Standard	29037 800	Comments sought from MoEF&CC (O) on 23.11.2022. MoEF&CC(O) vide OM dated 12.12.2022 has sought some information from the firm.
199.	CHILLAIRESOLUTIONS HQRXIMLAPPLY0 0001713AM23	1.12.20 22	165000 nos. R134A Disposable CAN (450 Gm)	29034 500	Comments sought from MOEF (O) on 5.12.2022. MoEF&CC(O) vide OM dated 14.12.2022 has sought information from the firm.

200.	ENVIRO SOLUTIONS HQRXIMLAPPLY0 0001720AM23	2.12.20 22	190000 kgs. REFRIGERANT HFC32	29034 200	Recommended by MoEF&CC(O) vide OM dated 14.12.2022 Further, the applicant submitted the requisite clearances obtained from necessary ministries/departments. The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 14.12.2022.
201.	NIFCO SOUTH INDIA MANUFACTURING PRIVATE LIMITED HQRXIMLAPPLY0 0001732AM23	3.12.20 22	700 kgs. PENTAFLUROETHANE – HFC 125	29034 400	Comments received from MoEF&CC(O) vide OM dated 14.12.2022. The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.
202.	VIJAY PETROCHEM PRIVATE LIMITED HQRXIMLAPPLY0 0001744AM23	5.12.20 22	300 MT R-134a Cans 450 Grams (Tetrafluoroethane)	29034 500	Comments received from MoEF&CC(O) vide OM dated 14.12.2022 The Committee decided to seek details of the processing/manufacturing proposed to be undertaken from the firm.
203.	DOW CHEMICAL INTERNATIONAL PRIVATE LIMITED HQRXIMLAPPLY0 0001766AM23	7.12.20 22	275 MT 1,1,1,3,3- PENTAFLUOROPROPAN 00136117R001 HFC 245	29034 700	Recommended by MoEF&CC(O) vide OM dated 21.12.2022 The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 21.12.2022.
204.	MPCL INDUSTRIES LIMITED HQRXIMLAPPLY0 0001778AM23	9.12.20 22	500 MT HFC-125 (44%), HFC-143a (52%), HFC-134a(4%)	38276 100	Comments received from MoEF&CC(O) vide OM dated 21.12.2022 The Committee decided to seek necessary clearances from PESO / State Pollution Control Board and process flow chart / manufacturing process from the firm.



205.	NAVIN FLUORINE ADVANCED SCIENCES LIMITED HQRXIMLAPPLY0 0001675AM23	28.11.2 2	1 Kg of R1233zdT Standard	29037 800	Recommended by MoEF&CC(O) vide OM dated 12.12.2022 The Committee decided to Approve the case subject to conditions mentioned in the MoEF&CC (OC) OM dated 12.12.2022.
Part 20	D/o C&PC				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
206.	Max Speciality Films Private Limited HQRXIMLAPPLY0 0001101AM23	30.8.22	1500 Pcs Fibre Reinforced Plastic core- FRPCore (Second Hand/Reusable)	39234 000	Recommended by D/o C&PC vide OM dated 21.11.2022 Comments sought from MoEF&CC (HSMD) on 01.09.2022.
207.	Sirim Scientific Solutions HQRXIMLAPPLY0 0001074AM23	25.8.22	68 Kgs 38? Procite/ 200mm /OD 470 /core 76	39211 100	Recommended by D/o C&PC vide OM dated 01.11.2022. Comments sought from MoEF&CC (HSMD) on 06.09.2022.
208.	Gujarat Fluorochemicals Limited HQRXIMLAPPLY0 0000585AM23	17-06- 2022	25.000 KGA Chemical-1,4- Diiodooctafluorobutane	29037 800	MoEF&CC (OC) vide OM dated 18.07.2022 has informed that they are not concerned with the matter. Comments sought from C&PC on 06.09.2022. D/o C&PC vide email dated 22.11.2022 informed that the application is under process.

209.	AlchemieFinechem Private Limited HQRXIMLAPPLY0 0001131AM23	5.9.22	3500 MT DENATURED ETHYLALCOHOL	22072 000	Comments sought from C&PC on 05.09.2022. C&PC vide email dated 09.09.2022 has sought some information / documents from the firm. C&PC vide email dated 17.10.2022 has informed that the application is incomplete as per their checklist/SoP. D/o C&PC vide email dated 29.11.2022 has sought information from the firm. D/o C&PC vide email dated 20.12.2022 informed that reply awaited, under process.
210.	Mylan Laboratories Limited HQRXIMLAPPLY0 0001478AM23	31.10.2 022	4992 ltrs. SDA 3A 200 PROOF (Specially Denatured Alcohol)	22072 000	Comment sought from C&PC on 01.11.2022. D/o C&PC vide email dated 29.11.2022 has sought information from the firm. D/o C&PC vide email dated 20.12.2022 informed that the case is under process.
211.	IOL CHEMICALS AND PHARMACEUTICA LS LIMITED HQRXIMLAPPLY0 0001582AM23	16.11.2 022	75000 MT ETHYL ALCOHOL	22072 000,	Comments sought from D/o C&PC on 16.11.2022 D/o C&PC vide email dated 20.12.2022 informed that the case is under process.
212.	RMG POLYVINYL INDIA LIMITED HQRXIMLAPPLY0 0001595AM23	17.11.2 022	9370000 kgs. PVC INDUSTRIAL REJECTS AND REGRINDS (POST- INDUSTRIAL)	39153 090	Comments sought from D/o C&PC on 18.11.2022. D/o C&PC vide email dated 20.12.2022 informed that incomplete application, and in general to encourage domestic plastic waste recycling; import of plastic waste discouraged by the D/o C&PC. The committee decided to reject the case as per comments received from D/o C&PC vide email dated 20.12.2022.
213.	SHAKSHI COIR PRODUCTS PRIVATE LIMITED	19.11.2 022	500 MT POLYURETHANE FOAM TRIMS IN PRIMARY FORM	39159 063	The firm has been requested to submit NOC from MoEF&CC(HSMD) on 21.11.2022

	HQRXIMLAPPLY0 0001609AM23				Comments sought from D/o C&PC on 14.12.2022. D/o C&PC vide email dated 20.12.2022 informed that incomplete application, and in general to encourage domestic plastic waste recycling; import of plastic waste discouraged by the D/o C&PC. The committee decided to reject the case as per comments received from D/o C&PC vide email dated 20.12.2022.
214.	NOVELCO TECHNOLOGIES PRIVATE LIMITED HQRXIMLAPPLY0 0001623AM23	21.11.2022	0.07 kgs. REFLECT PAPER, LGP & DIFFUSER SAMPLE	39269 099	Clarification has been sought from the firm on 22.11.2022 for reasons for application for import licence when the item is Free.
215.	AARTI PHARMALABS LIMITED HQRXIMLAPPLY0 0001755AM23	5.12.2022	5000 Mt DENATURED ETHYL ALCOHOL	22072 000	Comments sought from D/o C&PC on 6.12.2022 D/o C&PC vide email dated 15.12.2022 has sought information from the firm. DL issued on 20.12.2022. D/o C&PC informed the committee that the case is under examination with them.
216.	BOSCH LIMITED HQRXIMLAPPLY0 0001762AM23	5.12.2022	1050 pcs. Used Reihenroste	39231 090	Comments sought from MOEF (HSMD) on 12.12.2022 Comments sought from C&PC on 12.12.2022. D/o C&PC vide email dated 20.12.2022 informed that incomplete application, and in general to encourage domestic plastic waste recycling; import of plastic waste discouraged by the D/o C&PC. The committee decided to reject the case as per comments received from D/o C&PC vide email dated 20.12.2022.
Part 21	MoEF&CC(HSMD)				

Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
217.	SIGMA CHEMICAL INDUSTRIES HQRXIMLAPPLY0 0314896AM22	11.01.22	60 MT Zinc Ash Skimming (Zn less than 65%)	26201 990	Comments sought from MoEF&CC (HSMD) and M/o Mines on 12.01.2022. M/o Mines vide letter dated 03.02.2022 has informed that MoEF&CC may be consulted in this matter. Reminders sent to MoEF&CC (HSMD) on 20.05.2022 and 10.08.2022.
218.	Eastern Electrodes & Coke Private Limited HQRXIMLAPPLY0 0000449AM23	01-06-2022	100 MTS FIX CARBON 97%, SULPHUR 2%	38019 000	Comments sought from MoEF (HSMD) on 28.06.2022. Reminder sent on 10.08.2022.
219.	Mahavir Bullion &Refinery Private Limited HQRXIMLAPPLY0 0000720AM23	07.7.22	2 MT Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%, Copper 15%)	71123 000	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 26.09.2022
220.	Parker Precious Metals LLP HQRXIMLAPPLY0 0000616AM23	23-06-2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm. DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 07.10.2022

221.	AJ Refinery Private Limited HQRXIMLAPPLY0 0000615AM23	23-06-2022	7 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022. The firm replied on 18.08.2022
222.	Bright Metal Refiners HQRXIMLAPPLY0 0000621AM23	23-06-2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminder sent on 10.08.2022. The firm replied on 03.10.2022
223.	Sovereign Metals Limited HQRXIMLAPPLY0 0000617AM23	23-06-2022	6 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 27.09.2022
224.	AGNIS BULLION HOUSE LLP HQRXIMLAPPLY0 0000618AM23	23-06-2022	7 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 25.08.2022
225.	Equidem Enterprise Private Limited	25-06-2022	5 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022.



	HQRXIMLAPPLY0 0000636AM23				The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 06.10.2022
226.	OMGL Refinery Limited Liability Partnership HQRXIMLAPPLY0 0000643AM23	27-06- 2022	3 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 08.07.2022. Reminder sent on 10.08.2022. The Committee decided to seek details of past import from the firm.DL issued to the firm on 26.07.2022. Reminders sent on 10.08.2022 and 25.08.2022. The firm replied on 07.10.2022
227.	Augmont Enterprises Private Limited HQRXIMLAPPLY0 0000529AM23	13.06.2 022	2000 kgs. GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 21.07.2022. Reminder sent on 10.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 28.09.2022
228.	MGR Overseas Private Limited HQRXIMLAPPLY0 0000685AM23	29-06- 2022	2 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 01.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 03.10.2022
229.	MMTC – Pamp India Private Limited HQRXIMLAPPLY0 0000745AM23	11.07.2 022	10 MTS GOLD SCRAP	71129 100	Comments sought from MoEF (HSMD) on 01.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. Reminders sent on 23.08.2022 and 07.09.2022. The firm replied on 30.09.2022
230.	Kundan Care	2.8.202	20000 kgs.	71129	Comments sought from MoEF (HSMD) on 03.08.2022.

	Products Limited HQRXIMLAPPLY0 0000917AM23	2	GOLD SCRAP	100	The applicant has been requested to submit details regarding past imports vide DL dated 08.08.2022. The firm replied on 17.08.2022
231.	Zaveri And Company Private Limited HQRXIMLAPPLY0 0000962AM23	10.8.22	10000 Kgs Waste And Scrape Of Precious Metal Of Gold Including Metal Clad With Gold But Excluding Sweeping	71129 100	Comments sought from MoEF (HSMD) on 10.08.2022. The applicant has been requested to submit details regarding past imports vide DL dated 10.08.2022. The firm replied on 18.08.2022
232.	TWINBIRD CO HQRXIMLAPPLY0 0000968AM23	10.8.22	100 Kg Waste and Scrap of Precious Metal	71129 990	Comments sought from MoEF (HSMD) on 12.08.2022. MoEF&CC(HSMD) vide email dated 20.12.2022 has sought information from the firm. The applicant has been requested to submit details regarding past imports vide DL dated 07.09.2022.
233.	METORO PRECIOUS REFINERY PRIVATE LIMITED HQRXIMLAPPLY0 0001198AM23	15.9.20 22	1000 kgs. Sweepings Containing Gold Or Silver (5% To 7% Of Gold Or Silver) And Ash Containing Precious Metals / Precious Metal Compounds (Gold Upto 7%, Silver 4%)	71129 920, 71123 000	Comments sought from MoEF (HSMD) on 15.09.2022.
234.	HINDUSTAN PLATINUM PRIVATE LIMITED HQRXIMLAPPLY0 0001228AM23	15.9.20 22	71123000 kgs. Spent CatlystOf Precious Metal Of A Kind Used Principally For Recovery Of Precious Metal; Other Waste And Scrap Of Precious Metal/Compounds Of A Kind Preincipally For Recovery Of Metal; Ash Containing Precious Metakl Or Precious Metal Compounds Etc.	71129 990/7 11230 00	Comments sought from MoEF (HSMD) on 13.10.2022.

235.	SHREE JALARAM AGRICULTURE HQRXIMLAPPLY0 0000423AM23	30-05- 2022	261.866 MTS COPPER RESIDUES (CU 17%)	26203 090	Comments sought from M/o Mines and MoEF&CC (HSMD) on 03.06.2022. M/o Mines vide letter dated 17.08.2022 has informed that they have 'NIL' comments to offer in the matter. Further, they have requested to seek further comments in this matter from the Ministry of Environment, Forest & Climate Change. Reminder sent to MoEF&CC (HSMD) on 30.08.2022.
236.	Pashupati Polytex Private Limited HQRXIMLAPPLY0 0001354AM23	11.10.2 2	250 MT 3907- PET FLAKES / REGRIND	39152 000	The applicant has submitted comments received from MoEF&CC (HSMD) vide letter dated 07.02.2022. The committee decided to examine the case on file as per Policy Condition 02 of Chapter 39 Of ITC(HS) 2022 for the consideration of competent authority
237.	Ganesha Ecosphere Limited HQRXIMLAPPLY0 0001294AM23	1.10.20 22	9290 MT PET flake (chip)	39076 930	The applicant has submitted comments received from MoEF&CC (HSMD) vide letter dated 08.09.2022. The committee decided to examine the case on file as per Policy Condition 02 of Chapter 39 Of ITC(HS) 2022 for the consideration of competent authority
238.	NIRMAL FIBRES PRIVATE LIMITED HQRXIMLAPPLY0 0001292AM23	30.9.20 22	250000 MT PET flake (chip)	39076 930	The applicant has submitted comments received from MoEF&CC (HSMD) vide letter dated 28.01.2022. The committee decided to examine the case on file as per Policy Condition 02 of Chapter 39 Of ITC(HS) 2022 for the consideration of competent authority
239.	Jainarain Fabtech Private Limited HQRXIMLAPPLY0 0001388AM23	14.10.2 022	4845 MT PET Flakes	39151 000	The applicant has submitted comments received from MoEF&CC (HSMD) vide letter dated 11.10.2022. The committee decided to examine the case on file as per Policy Condition 02 of Chapter 39 Of ITC(HS) 2022 for the consideration of competent authority



240.	J B Ecotex Limited HQRXIMLAPPLY0 0001412AM23	18.10.2 022	3500 MT PET FLAKE	39076 930	The applicant has submitted comments received from MoEF&CC (HSMD) vide letter dated 11.10.2022. The committee decided to examine the case on file as per Policy Condition 02 of Chapter 39 Of ITC(HS) 2022 for the consideration of competent authority
241.	BLS ECOTECH LIMITED HQRXIMLAPPLY0 0001428AM23	19.10.2 022	7980 MT PET FLAKES	39076 990	The applicant has submitted comments received from MoEF&CC (HSMD) vide letter dated 11.10.2022. The committee decided to examine the case on file as per Policy Condition 02 of Chapter 39 Of ITC(HS) 2022 for the consideration of competent authority
242.	RPG Industrial Product Private Limited HQRXIMLAPPLY0 0001553AM23	11.11.2 022	100 MT PET FLAKES	39076 930	The firm vide letter dated 11.11.2022 has been requested to submit recommendation received from MoEF&CC (HSMD). Comments sought from MoEF&CC (HSMD) on 11.11.2022 The committee decided to refer the case to D/o C&PC for their comments. Comments sought from D/o C&PC on 12.12.2022.
243.	Badri Ecofibres Private Limited HQRXIMLAPPLY0 0001560AM23	9.11.20 22	3000 MT PET flake chip	39076 110, 39076 190	The applicant has submitted comments received from MoEF&CC (HSMD) vide letter dated 07.02.2022. The committee decided to examine the case on file as per Policy Condition 02 of Chapter 39 Of ITC(HS) 2022 for the consideration of competent authority
244.	G SURGIWEAR LIMITED 052100850839AM21	5.03.20 21	500 kgs. TITANIUM POWDER (Ti-6Al-4V)	81082 00090	The firm has been requested to apply online in MoEF&CC (HSMD) on 16.11.2022



245.	IMAGINARIUM SOLUTIONS (I) PRIVATE LIMITED HQRXIMLAPPLY00001596AM23	17.11.2022	400 kgs AP&C-PA-PS-043 Ti-6Al-4V-Gr 23 15-45 Ti64 grade 23 EBM & 5 EBM, 2 EBM powder Arcam Ti48Al2Cr2Nb	81082000	The firm has been requested to apply online in MoEF&CC (HSMD) on 18.11.2022
246.	REFRACAST METALLURGICALS PRIVATE LIMITED HQRXIMLAPPLY00001661AM23	25.11.2022	2500 MT spent catalyst/residue containing vanadium, nickel, cobalt, molybdenum	26209900	Comments sought from MOEF (HSMD) on 23.11.2022
247.	SMIT MEDIMED PRIVATE LIMITED HQRXIMLAPPLY00001656AM23	24.11.2022	2000 kgs. Coating of Medical Devices (Orthopedic Implants) (Unwrought titanium; powders)	81082000	Recommended by MoEF&CC(HSMD) vide letter dated 21.11.2022. The committee decided to approve the case subject to the conditions mentioned by MoEF&CC(HSMD) vide letter dated 21.11.2022
248.	REVALYU RECYCLING (INDIA) LIMITED HQRXIMLAPPLY00001689AM23	29.11.2022	2000 MT PET SCRAP	39076930	Comments sought from MoEF&CC on 21.12.2022 Comments sought from D/o C&PC on 21.12.2022
249.	RHODIUM MASTER HQRXIMLAPPLY00001703AM23	30.11.2022	20 MT SPENT CATALYST CONTAINING PRECIOUS METAL. PERCENTAGE OF PRECIOUS METAL IN SPENT MAY VARY EACH TIME	71129990	Comments sought from MOEF (HSMD) on 5.12.2022
250.	ALLIANCE FIBRES LIMITED	26.11.2022	4660 MT PET FLAKES	39076110	The firm has submitted copy of NOC dated 08.09.2022 of MoEF&CC(HSMD)

	HQRXIMLAPPLY0 0001774AM23	022			The committee decided to examine the case on file as per Policy Condition 02 of Chapter 39 Of ITC(HS) 2022 for the consideration of competent authority
Part 22	MoEF&CC (HSMD) & DPIIT				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
251.	PUNJAB RUBBERS HQRXIMLAPPLY0 0000634AM23	30.07.2 022	1000000 kgs. latex gloves	401519 00	Comments sought from MoEF&CC (HSMD) on 26.07.2022. Comments sought from DPIIT on 26.07.2022. DPIIT vide OM dated 02.08.2022 has sought some information / documents from the firm. Reminders sent to applicant on 16.08.2022 and 06.09.2022. Reply from the firm referred to DPIIT on 09.09.2022. DPIIT vide OM dated 16.09.2022 has sought some information / documents from the firm. Reply from the firm referred to DPIIT on 07.10.2022. DPIIT vide OM dated 11.10.2022 has sought some documents from the firm. Reply received from the firm has been forwarded to DPIIT on 13.12.2022. DPIIT vide OM dated 14.12.2022 has sought information from the firm. DL sent on 20.12.2022. The committee decided to send reminder to the firm.
252.	Indo-Mim Private Limited HQRXIMLAPPLY0 0000998AM23	16.8.22	3000 Kgs F75 Scrap Material.	810530 00	Comments sought from MoEF&CC (HSMD) on 17.08.2022. Comments sought from DPIIT on 17.08.2022. DPIIT vide OM dated 14.12.2022 & 20.12.2022 informed that they are not concerned in the matter. The committee decided to refer the case of M/o Health.

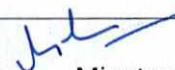


253.	Pondy Oxides And Chemicals Limited HQRXIMLAPPLY0 0001120AM23	2.9.22	6000 MT Lead Acid Battery Scrap as per ISRI 'Rains' / Battery Plates as per ISRI 'Rails	854911 00	Recommended by MoEF&CC (HSMD) vide letter dated 08.09.2021. Comments sought from DPIIT on 05.09.2022. DPIIT vide OM dated 20.12.2022 has sought some information / documents from the firm. The committee decided to send DL to the firm.
254.	M M ENTERPRISES HQRXIMLAPPLY0 0001197AM23	14.9.20 22	23 MT Drained Lead Acid Battery Scrap	854911 00	Comments sought from MoEF&CC (HSMD) on 15.09.2022 Comments sought from DPIIT on 15.09.2022. DPIIT vide email dated 20.09.2022 has sought some information / documents from the firm. Reminders sent to the firm on 22.10.2022, 06.11.2022, 21.11.2022 and 06.12.2022
255.	Jain Resource Recycling Private Limited HQRXIMLAPPLY0 0001373AM23	11.10.2 2	4500 MT Lead Scrap as per ISRI code Relay	780200 90	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Comments sought from DPIIT on 13.10.2022. DPIIT vide OM dated 31.10.2022 has sought some information / documents from the firm. Reply from firm referred to DPIIT vide email dated 15.11.2022. DPIIT informed the Committee that the case is under examination with them.
256.	Jain Resource Recycling Private Limited HQRXIMLAPPLY0 0001372AM23	11.10.2 2	10000 MT Lead Scrap as per ISRI code Rains and Lead battery plates covered by ISRI code word Rails	854911 00	Recommended by MoEF&CC (HSMD) vide letter dated 15.03.2022. Comments sought from DPIIT on 13.10.2022. DPIIT vide email dated 17.11.2022 has sought some documents from the firm. Reply received from the firm has been forwarded to DPIIT on 22.11.2022. DPIIT vide email dated 28.11.2022 has sought some information from the firm. DL issued on 13.12.2022. The committee decided to reject the case due to no reply from the firm.

257.	HBL POWER SYSTEMS LIMITED HQRXIMLAPPLY0 0001433AM23	21.10.2022	2000 kgs. CADMIUM METAL POWDER	81126910	Recommended for 107.29 Kgs by DPIIT vide OM dated 24.11.2022. The committee decided to approve the case for 107.29 Kgs subject to the conditions mentioned in the DPIIT OM dated 24.11.2022
258.	GLOBAL RECYCLING HQRXIMLAPPLY0 0001405AM23	17.10.2022	20000 MT USED ABF BRIKCS/ ALUMINA BRICK GROG	69022090	Comment sought from MoEF&CC (HSMD) on 13.10.2022 Comment sought from DPIIT on 13.10.2022. DPIIT vide OM dated 01.12.2022 informed that they are not concerned in the matter. The committee decided to refer the case to M/o Steel.
259.	SHUBHAM SALES CO. HQRXIMLAPPLY0 0001442AM23	21.10.2022	12000 MT ALUMINIUM CATHODES RESIDUES & CARBON RESIDUE	76020090	Comment sought from MoEF&CC (HSMD) on 27.10.2022 Comment sought from DPIIT on 27.10.2022. DPIIT vide OM dated 24.11.2022 has sought some information/documents from the firm. DL issued on 08.12.2022. The committee decided to send reminder to the firm.
260.	PONDY OXIDES AND CHEMICALS LIMITED HQRXIMLAPPLY0 0001580AM23	15.11.2022	3000 MT Lead Battery Scrap as per ISRI 'Rains' / Lead Battery Plates as per ISRI 'Rails'	85499100	Recommended by MoEF&CC (HSMD) vide letter dated 14.03.2022 Comments sought from DPIIT on 15.11.2022. DPIIT vide OM dated 20.12.2022 has sought some information / documents from the firm. DL issued on 21.12.2022. The committee decided to send reminder to the firm.
261.	PHENIX ENTERPRISE HQRXIMLAPPLY0 0001584AM23	16.11.2022	5000 MT Used rubber tyre with one cut with wire and used rubber and tube tyre scrap (pressed and baled)	40040000	Recommended by MoEF&CC (HSMD) vide letter dated 16.02.2022 Comments sought from DPIIT on 17.11.2022. DPIIT vide OM dated 25.11.2022 has sought some information from the firm. DL issued on 14.12.2022.

					The committee decided to send reminder to the firm.
262.	SHABBIR AND SONS ECO EXIM PRIVATE LIMITED HQRXIMLAPPLY0 0001590AM23	16.11.2 022	940 MT Used Rubber tyre (Multiple- cuts/Shredded/Press baled)	400400 00	Recommended by MoEF&CC (HSMD) vide letter dated 16.11.2022
					Recommended by DPIIT vide OM dated 21.12.2022.
					The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC (HSMD) letter dated 16.11.2022 and DPIIT vide OM dated 21.12.2022.
263.	DIAMOND RUBBER INDUSTRIES HQRXIMLAPPLY0 0001624AM23	21.11.2 022	5320 MT USED TYRE SCRAP MULTIPLE CUTS AND PRES BALED	400400 00	Recommended by MoEF&CC(HSMD) vide letter dated 17.11.2022
					Recommended by DPIIT vide OM dated 30.11.2022
					The committee decided to approve the case subject to the conditions mentioned in MoEF&CC(HSMD) vide letter dated 17.11.2022 and DPIIT OM dated 30.11.2022
264.	METSTAR INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0 0001627AM23	21.11.2 022	3800 MT Lead Scrap (ISRI Code: Radio, Racks, Rails, Relays, Ropes, Rent and Rakes).	854911 0	Recommended by MoEF&CC (HSMD) vide Letter dated 11.11.2022
					Recommended for by DPIIT vide OM dated 23.11.2022
					The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC (HSMD) Letter dated 11.11.2022 and for by DPIIT OM dated 23.11.2022, subject to physical verification of the premises of the firm by concerned RA.
265.	NINE CORPORATION HQRXIMLAPPLY0 0001638AM23	22.11.2 022	20250 MT Used Rubber Tyres Scrap/ Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded).	400400 00	Recommended by MoEF&CC (HSMD) vide letter dated 16.11.2022
					Recommended by DPIIT vide OM dated 06.12.2022
					The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC (HSMD) vide letter

					dated 16.11.2022 DPIIT vide OM dated 06.12.2022
266.	PILOT INDUSTRIES LTD HQRXIMLAPPLY0 0001645AM23	23.11.2022	14000 MT Lead Battery Scrap (ISRI Code : RAILS & RAINS)	854911 00	Recommended by MoEF&CC(HSMD) vide letter dated 15.11.2022 Recommended by DPIIT for 9899.46 MT vide letter dated 15.12.2022. The committee decided to approve the case for 9899.46 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 15.11.2022 and DPIIT letter dated 15.12.2022
267.	RMJ RUBBER INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0 0001664AM23	25.11.2022	1360 MT Used Rubber Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded)	400400 00	Recommended by MoEF&CC(HSMD) vide letter dated 16.11.2022 Recommended for 850 MT by DPIIT vide OM dated 06.12.2022 The committee decided to approve the case for 850 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 16.11.2022 and DPIIT OM dated 06.12.2022
268.	PAREKH RUBBER COMPANY HQRXIMLAPPLY0 0001657AM23	24.11.2022	9750 MT OLD USED TYRES AND TUBES SCRAP IN MULTICUT/UNCUT/BALED & PRESSED/TRIPPLED/CUT IN BEADWIRE/LOOSE FORM	400400 00	Recommended by MoEF&CC(HSMD) vide letter dated 14.11.2022 Recommended by DPIIT vide OM dated 13.12.2022 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 14.11.2022 and DPIIT vide OM dated 13.12.2022.
269.	JAI AMBE RUBBER PRODUCTS PRIVATE LIMITED	1.12.2022	2970 MT Used Rubber Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded).	400400 00	Recommended by MoEF&CC(HSMD) vide letter dated 17.11.2022 Recommended by DPIIT vide OM dated 09.12.2022



	HQRXIMLAPPLY0 0001708AM23				The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 17.11.2022 and DPIIT OM dated 09.12.2022
270.	CHLORIDE METALS LIMITED HQRXIMLAPPLY0 0001715AM23	30.11.2 022	1000 MT Lead Battery Scrap (ISRI Code : RAILS & RAINS)	854911 00	Recommended by MoEF&CC(HSMD) vide letter dated 17.08.2022 Recommended by DPIIT vide OM dated 15.12.2022 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 17.08.2022 and DPIIT OM dated 15.12.2022
271.	POCL ENTERPRISES LIMITED HQRXIMLAPPLY0 0001717AM23	2.12.20 22	2000000 kgs. Lead Battery Plates as per ISRI Rails	854810 10	Recommended by MoEF&CC (HSMD) vide letter dated 05.01.2022 Recommended by DPIIT vide OM dated 07.12.2022 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC (HSMD) letter dated 05.01.2022 and DPIIT OM dated 07.12.2022
272.	PILOT INDUSTRIES LTD HQRXIMLAPPLY0 0001724AM23	2.12.20 22	8500 MT Lead Scrap Drained Batteries (ISRI Code : RAINS)	854911 00	Recommended by MoEF&CC (HSMD) vide letter dated 06.05.2022 Recommended for 2,602 MT by DPIIT vide OM dated 20.12.2022 The committee decided to approve the case for 2,602 MT subject to the conditions mentioned in the MoEF&CC (HSMD) vide letter dated 06.05.2022 and DPIIT M dated 20.12.2022
273.	FISHFA RUBBERS LIMITED	5.12.20	6000 MT USED TYRE SCRAP TUBE	400400 00	Recommended by MoEF&CC(HSMD) vide letter dated 09.02.2022

	HQRXIMLAPPLY0 0001736AM23	22	SCRAP MULTIPLE CUTS AND PRESS BALED		Recommended by DPIIT vide OM dated 23.12.2022 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 09.02.2022 and DPIIT OM dated 23.12.2022, subject to physical verification of the premises of the firm by concerned RA.
274.	MITTAL PIGMENTS PRIVATE LIMITED HQRXIMLAPPLY0 0001743AM23	5.12.20 22	6000 MT Lead Scrap as per ISRI Rails	854911 00	Recommended by MoEF&CC(HSMD) vide letter dated 11.11.2022 Comments sought from DPIIT on 6.12.2022. DPIIT vide OM dated 07.12.2022 has sought some information from the firm. DL issued on 14.12.2022 The committee decided to send reminder to the firm.
275.	HARYANA RUBBER INDUSTRIES HQRXIMLAPPLY0 0001752AM23	6.12.20 22	2000 MT Used Rubber Tyres Scrap/Tubes Scrap (Multiple Cuts / Press Baled / Shredded).	400400 00	Recommended by MoEF&CC(HSMD) vide letter dated 16.11.2022 Recommended by DPIIT vide OM dated 23.12.2022 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 16.11.2022 and DPIIT OM dated 23.12.2022.
276.	ECO CRUMBS & RECLAIM PRIVATE LIMITED HQRXIMLAPPLY0 0001761AM23	6.12.20 22	1500 MT USED RUBBER TYRES SCRAP /TUBES SCRAP (MULTIPLE CUTS / PRESS BALED / SHREDDED)	400400 00	Recommended by MoEF&CC(HSMD) vide letter dated 01.12.2022 Recommended by DPIIT vide OM dated 16.12.2022 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 01.12.2022 and DPIIT OM dated 16.12.2022
277.	TALLAMPALLY RUBBERS PRIVATE LIMITED	7.12.20 22	8170 MT "Used Rubber Tyre Scrap – Multiple cut or Pressed &Baled	400400 00	Recommended by MoEF&CC(HSMD) vide letter dated 21.11.2022 Recommended by DPIIT for 7,673 MT vide OM dated

	HQRXIMLAPPLY0 0001765AM23		form"		20.12.2022 The committee decided to approve the case for 7,673 MT subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 21.11.2022 and DPIIT OM dated 20.12.2022
278.	VIMAL PETROTHIN PRIVATE LIMITED HQRXIMLAPPLY0 0001790AM23	10.12.2 022	4000 MT Lead Battery Scrap (ISRI Code : RAILS & RAINS)	854911 00	Recommended by MoEF&CC(HSMD) vide letter dated 11.11.2022 Recommended by DPIIT vide OM dated 15.12.2022 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC(HSMD) letter dated 11.11.2022 and DPIIT OM dated 15.12.2022.
279.	RUBBER MATTERS PRIVATE LIMITED HQRXIMLAPPLY0 0000121AM23	15.4.22	1500 MT Used Rubber Tyres /Tubes Scrap (Multiple Cuts / Pressed Baled / Shredded)	400400 00	For Ex-post facto Approval
280.	SRI VIGNESWARA FOUNDRY HQRXIMLAPPLY0 0001754AM23	06.12.2 2	1000 MT of Lead Battery Plates covered by ISRI Code word "Rails"	854911 00	Recommended by MoEF&CC vide OM dated 06.05.2022 Comments sought from DPIIT on 12.12.2022. DPIIT vide OM dated 13.12.2022 has sought information from the firm. DL issued on 19.12.2022
281.	SHRISONS REVIVAL PRIVATE LIMITED HQRXIMLAPPLY0 0001637AM23	22.11.2 2	1000 MT of Lead Scrap (ISRI code:- Rails, Rents, Rakes)	854911 00	Recommended by MoEF&CC vide letter dated 31.08.2022 Comments sought from DPIIT on 23.11.2022
282.	GREAT GRANULE	14.12.2	32750 MT of Old and used scrap	400400	Recommended by MoEF&CC vide OM dated 05.12.2022

	PRIVATE LIMITED HQRXIMLAPPLY0 0001844AM23	2	tyres in pressed baled/ multicut/ shredded/ uncut	00	Recommended by DPIIT vide OM dated 21.12.2022 The committee decided to approve the case subject to the conditions mentioned in the MoEF&CC OM dated 05.12.2022 and DPIIT OM dated 21.12.2022.
Part 23	DPIIT				
Sl. No.	Name of the applicant (M/s.) & HQ File No.	Date of receipt	Item for import	ITC (HS Code)	Status
283.	Exedy Clutch India Private Limited HQRXIMLAPPLY0 0000730AM23	08.07.2022	3600KG Rubber Powder/ Dust having size 40 mesh	40040000	Recommended for 726 Kgs by DPIIT vide OM dated 09.11.2022. Clarification has been received from MoEF&CC vide email dated 20.12.2022. The committee decided to approve the case for 726 Kgs subject to the conditions mentioned in the DPIIT OM dated 09.11.2022.
284.	Nash Industries (I) Private Limited HQRXIMLAPPLY0 0000825AM23	20.07.2022	200 kgs. 1212444h premabra ze 616 vtg gr2 wire .276 dia x coil and silvaloy 721 wire .0276 dia x 32.2 to/spool	71069290	Comments sought from DPIIT on 22.07.2022. Reminder sent on 10.08.2022. DPIIT vide OM dated 31.10.2022 has sought some information / documents from the firm. Reply received from the firm has been forwarded to DPIIT on 24.11.2022 and 13.12.2022. DPIIT informed the committee that the case is under examination with them.
285.	Raiden Infotech India Private Limited HQRXIMLAPPLY0 0000965AM23	8.8.22	340 nos. GPN 1093182-01 – Assy, Power Filter Module, 8 x IEC320 C20 Input, 2 x 10pin Connector Output, Ikea S; GPN 72002750-01 – Assy, Power Filter Module,	85480000	Comments sought from DPIIT on 12.08.2022. DPIIT vide OM dated 01.12.2022 has sought some information from the firm. DL issued on 08.12.2022. Reply is awaited from the firm.

			8 x IEC320 C20 Input, 2 x 10pin Connector Output, Ikea; GPN 72003090-01 – Assy, Power Filter Module, 4 x IEC320 C20 Input, 1 x 10p Connector Output, No Circ etc.		
286.	Mersen India Private Limited HQRXIMLAPPLY0 0001100AM23	30.8.22	640 Kgs SILVER POWDER	710610 00	Comments sought from DPIIT on 30.08.2022. DPIIT vide OM dated 02.12.2022 has sought some information from the firm. DL issued on 08.12.2022. Reply is awaited from the firm.
287.	IR Technology Services Private Limited HQRXIMLAPPLY0 0001138AM23	6.9.22	2 Nos Parts for Carbon Sulfur Determinator 709-802-145-HAZ Spray Dust-Off XL Disposable	290343 00	Comments sought from MoEF&CC (OC) on 14.09.2022. MoEF&CC (OC) vide OM dated 29.09.2022 has sought some information / documents from the firm. Reply from the firm referred to MoEF&CC (OC) on 07.10.2022. MoEF&CC (OC) vide OM dated 06.10.2022 has informed that they are not concerned with the matter. Comments sought from DPIIT on 25.10.2022. DPIIT vide OM dated 01.11.2022 has informed that they are not concerned in the matter. The Committee decided to refer the case to C&PC for their comments. Comments sought from D/o C&PC on 25.11.2022. Reminder sent on 12.12.2022. D/o C&PC informed the committee that the case is under examination with them.
288.	Indium Solder Private Limited HQRXIMLAPPLY0 0001384AM23	13.10.2 022	120000 Kgs. Silver Alloy Powder	710610 00	Recommended for 16,081 Kgs by DPIIT vide OM dated 01.12.2022 The committee decided to approve the case for 16,081 Kgs subject to the condition mentioned in the DPIIT OM dated 01.12.2022



289.	Plansee India High Performance Materials Private Limited HQRXIMLAPPLY00001518AM23	4.11.2022	24.2 kgs. PALSIL-10 WIRE, 1.2 MM and CUSIL WIRE, 1.2 MM	71102900, 71069290	Comments sought from DPIIT on 07.11.2022 DPIIT informed the Committee that the case is under examination with them.
290.	BHARAT ELECTRONICS LIMITED HQRXIMLAPPLY00001509AM23	4.11.2022	249 gms. SILVER PALLADIUM	71069290	Comments sought from DPIIT on 07.11.2022 DPIIT informed the Committee that the case is under examination with them.
291.	JAN VIKAS SAMITI HQRXIMLAPPLY00001552AM23	11.11.2022	100 nos. Refurbished Wheelchairs For Children With Disability And Airpump For Wheelchairs	87131090, 84131110	Comments sought from DPIIT on 11.11.2022 DPIIT vide OM dated 21.12.2022 informed that they are not concerned and Department of Pharmaceuticals may be consulted in the matter. The committee decided to seek comments of D/o Pharmaceuticals
292.	SUN RECLAIMS PRIVATE LIMITED HQRXIMLAPPLY00001561AM23	14.11.2022	7400 MT Crumb rubber Powder/Granules having meshsize Finer than 10 Mesh & Devoid of Iron/Steel & Most of the fiber	40040000	(For Ex-post facto Approval)
293.	SHABBIR AND SONS ECO EXIM PRIVATE LIMITED HQRXIMLAPPLY00001575AM23	1.11.2022	11000 MT Crumb Rubber granules having size finer than 10 to 20 mesh & devoid of iron/steel & most of the fibers	40040000	Recommended for 5259 MT by DPIIT vide OM dated 21.12.2022. The committee decided to approve the case for 5259 MT subject to the condition mentioned in the DPIIT vide OM dated 21.12.2022.
294.	CERATIZIT INDIA PRIVATE LIMITED HQRXIMLAPPLY00001601AM23	18.11.2022	10 kgs. 27942101 ARGOBRAZE 49H ROD 1.0 MM DIA X 500MM L ISO 17672:2016 AG 449 and	71069290	Comments sought from DPIIT on 21.11.2022 DPIIT informed the Committee that the case is under examination with them.

			27942102 ARGOBRAZE 49H ROD 0.5MM DIA X 500MM L ISO 17672:2016 AG 449		
295.	MEL SYSTEMS AND SERVICES LTD HQRXIMLAPPLY0 0001633AM23	21.11.2 022	500 Lbs. /2000000 nos. 500 Lbs. of Flux cored Solder wire with silver content and 2000000 nos. of Solder material Preforms	710692 90	Comments sought from DPIIT on 23.11.2022 DPIIT informed the Committee that the case is under examination with them.
296.	PRASANNA RUBBER INDIA HQRXIMLAPPLY0 0001636AM23	22.11.2 022	20000 MT Rubber Crumb/Granules having mesh size Finer then 10 Mesh &Devoid of Iron/Steel &Most of the fibers.	400400 00	Recommended for by DPIIT vide OM dated 06.12.2022 The committee decided to approve the case subject to the condition mentioned in the DPIIT OM dated 06.12.2022
297.	SPACE APPLICATIONS CENTRE-ISRO HQRXIMLAPPLY0 0001635AM23	18.11.2 022	11800 pcs. Silvaloy 721 VTG Washer .260 ID x .323 OD x .0020; Premabraz 127 VTG Washer 1.102 ID x 1.161 OD x .0020; Premabraz 127 VTG Washer 0.630 ID x 0.669 OD x .0020 etc.	710813 00	Comments sought from DPIIT on 23.11.2022 DPIIT informed the Committee that the case is under examination with them.
298.	RADHE EXIM PRIVATE LIMITED HQRXIMLAPPLY0 0001688AM23	29.11.2 022	10000 MT Crumb Rubber / Granules Having Size Finer than 10 Mesh to 12 Mesh	400400 00	Recommended by DPIIT for 4392 MT vide OM dated 07.12.2022 The committee decided to approve the case for 4392 MT subject to the condition mentioned in the DPIIT OM dated 07.12.2022
299.	VELIYATH INFRASTRUCTUR E PRIVATE LIMITED HQRXIMLAPPLY0 0001690AM23	29.11.2 022	5000 MT CRUMB RUBBER/GRANULES	400400 00	Comments sought from DPIIT on 30.11.2022. DPIIT vide OM dated 05.12.2022 has sought some information from the firm. DL issued on 08.12.2022. The committee decided to send reminder to the firm.

300.	ECO CRUMBS & RECLAIM PRIVATE LIMITED HQRXIMLAPPLY0 0001734AM23	3.12.20 22	5000 MT Crumb Rubber / Granules Having Mesh Size finer than 10 to 12 Mesh.	400400 00	Recommended by DPIIT vide OM dated 09.12.2022 The committee decided to approve the case subject to the condition mentioned in the DPIIT OM dated 09.12.2022 subject to physical verification of the premises of the firm by concerned RA.
301.	MACRO GRANULE INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY0 0001747AM23	5.12.20 22	12000 MT Rubber crumb/ Granules mesh size from 10 mesh to 20 mesh	400400 00	Recommended by DPIIT vide OM dated 16.12.2022. The committee decided to approve the case subject to the condition mentioned in the DPIIT OM dated 16.12.2022 subject to physical verification of the premises of the firm by concerned RA.
302.	GE INDIA INDUSTRIAL PRIVATE LIMITED HQRXIMLAPPLY0 0001759AM23	6.12.20 22	26 Sets Hub Stand URS 2500/2570RE; Hub Stand URS 2500/2570RE; 72T Tower lifting Tools	732690 99	Comments sought from DPIIT on 12.12.2022
303.	DIAMOND RUBBER INDUSTRIES HQRXIMLAPPLY0 0001789AM23	10.12.2 022	1000 MT LESS THEN 10 MESH FINE STEEL FREE AND FIBER FREE RUBBER GRANUALS	400400 00	Comment sought from DPIIT on 13.12.2022. DPIIT vide OM dated 20.12.2022 has sought information from the firm. DL issued on 20.12.2022.
304.	JAI AMBE RUBBER PRODUCTS PRIVATE LIMITED HQRXIMLAPPLY0 0001786AM23	10.12.2 022	10000 MT Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh	400400 00	Recommended for 9,653 MT by DPIIT vide OM dated 21.12.2022 The committee decided to approve the case for 9,653 MT subject to the conditions mentioned in the DPIIT OM dated 21.12.2022

305.	EATON POWER QUALITY PRIVATE LIMITED HQRXIMLAPPLY0 0000389AM23	23-05- 2022	832 KGS HARD SILVER STRIP 0.10 X 0.0028 and FINE SILVER WIRE 0.018 DIA ectect	710692 90	(For Ex-post facto approval)
306.	Rubtech Reclaim Pvt. Ltd HQRXIMLAPPLY0 0001840AM23	14.12.2 022	5000 MT of Crumb Rubber/ Granules Having Size Finer than 10 Mesh to 12 Mesh.	400400 00	Recommended for 1833 MT by DPIIT vide OM dated 21.12.2022 The committee decided to approve the case for 1833 MT subject to the conditions mentioned in the DPIIT OM dated 21.12.2022
Part 25	Miscellaneous				
Sl. No.	Name of the applicant (M/s.) &HQ File No.	Date of receip t	Item for import	ITC (HS Code)	Status
307.	GUJARAT FLUOROCHEMICA LS LIMITED HQRXIMLAPPLY00 001434AM23	21.10. 2022	3 nos. Calibration Gas Mixtures; Regulator for Calibration Mixture Cylinder;	28044 090, 84818 090	The applicant has applied for import under ITC HS Codes 28044090 and 84818090. Import under these ITC HS Codes is Free. Further, the country of origin mentioned in the application is India.The Committee decided to seek clarification regarding country of origin from the firm. Clarification sought on 12.12.2022.
308.	SAMIR METAL AND TUBES HQRXIMLAPPLY00 001462AM23	28.10. 2022	98772 kgs. Mild Steel Seamless Pipes hot finish	73041 910	Import under the ITC HS Code 73041910 is Free, subject to registration under Steel Import Monitoring System (SIMS). The Committee decided to seek clarification from the firm whether the item is second hand or new. Clarification sought from the firm vide email on 13.12.2022
309.	Lextan International, Kolkata, W.B. HQRXIMLAPPLY00 000184AM23	27.4.2 022	10 nos. Crust Skin OfCrocodylusNiloticus	41064 000	Import under the ITC HS Code 41064000 is Free, subject to Wild Life (Protection) Act, 1972 as amended from time to time) and CITES. Further, the applicant has applied for import with the purpose

					of Trading. The Committee decided to seek clarification regarding purpose of import and CITES certifications from the firm. Clarification sought from the firm vide email on 13.12.2022
310.	Subrato Mehta HQRXIMLAPPLY00 001527AM23	5.11.2 022	1 Poshland TR 58 Camping Knife	82119 200	Import under ITC HS Code 82119200 is Free. Further, the applicant has not submitted any supporting documents to their application. The firm has been requested to submit supporting documents on 07.11.2022
311.	XEROX INDIA LIMITED HQRXIMLAPPLY00 001547AM23	10.11. 2022	62 nos. 640S00888 DRIVES B SPARE; 640S02362 SCANNER ASY; 620S00665SPDH ASSY; 641S01136 A/B DEVELOPER K etc.	85013 119, 84439 959, 85044 090, 85235 100	Import under ITC HS Codes 85013119, 84439959, 85044090, 85235100 is Free. The firm vide letter dated 11.11.2022 has been requested to clarify as to why they have applied for Restricted Import Authorisation. Further, they have been requested to submit supporting documents to their application. The Committee decided to send reminder to the firm. The firm vide letter dated 07.12.2022 has submitted supporting documents and informed that the item is SECOND HAND USED AND REFURBISHED SPARE PARTS of the principal product being Digital Printers and/or Digital Multi-functional Printers.
312.	BERRY ALLOYS LIMITED HQRXIMLAPPLY00 000496AM23	7.6.22	30000 MT Ferro slag Manganese	26190 090	Recommended by M/o Steel vide OM dated 01.07.2022 and email dated 22.07.2022. The Committee decided to Approve the quantity as applied, subject to the submission of a valid CTO (CTO expired on 31.08.2022 and suitable verification of the CTO from the SPCB concerned. The firm vide letter dated 06.10.2022 has been requested to submit valid CTO. The firm has submitted Consent & Authorisation Order issued by SPCB valid till 31.08.2025. The order has been referred to

					concerned SPCB for verification vide email dated 01.11.2022
313.	BLD Metal And Alloys Private Limited HQRXIMLAPPLY00387536AM22	15.3.22	2,000 MT Aluminum Dross	26204010	Comments sought from SPCB on 28.03.2022. Reminder sent on 19.10.2022.
314.	KARTIK ENTERPRISES HQRXIMLAPPLY0000470AM23	03.06.22	1200 MT AluminumDross . Basel Code : B110.	26204010	The Committee noted that the firm has submitted Consent to Establish. The Committee decided to seek Consent to Operate and Hazardous Waste Authorisation from the firm. DL issued on 12.12.2022
315.	Universal Trade Link / Gold Star Alloys HQRXIMLAPPLY0000842AM23	21.07.2022	2400 MT ALUMINIUM DROSS	26204010	The firm has submitted Authorization dated 10.11.2022, valid upto 31.07.2027 and Consent to Operate dated 10.11.2020, valid upto 31.7.2027 from Maharashtra Pollution Control Board. Comments received from MPCB on 16.12.2022. Committee decided to approve for import of 1,800 MTs only based on the SPCB Authorisation.
316.	Shrishyam Ingot and Casting Private Limited HQRXIMLAPPLY0000874AM23	26.7.2022	30000 MT Aluminum dross – Solid	26204010	Comments sought from SPCB on 05.08.2022. Reminder sent on 14.11.2022.
317.	Sri KSR Metal And Alloys Private Limited HQRXIMLAPPLY00000951AM23	7.8.22	4000 MT Aluminium dross	26204010	Comments of Telangana Pollution Control Board received vide email dated 08.09.2022. The Committee decided to seek clarification from Telangana Pollution Control Board and a valid Hazardous Waste Authorisation for recycling/reprocessing of Aluminum Dross. Clarification sought vide email dated 06.10.2022.

318.	RAYYAN METAL INDUSTRIES HQRXIMLAPPLY00 001202AM23	15.9.2 022	400 MT Aluminum dross	26204 010	Comments sought from SPCB on 16.09.2022. Reminder sent on 03.11.2022.
319.	Pride Metal Industries HQRXIMLAPPLY00 001236AM23	21.9.2 022	45000 MT ALUMINIUM DROSS	26204 010	Comments received from MPCB vide email dated 17.11.2022. Committee decided to seek details of imports and utilization against the earlier Import 76 authorization dated 26.11.2021. DL issued on 13.12.2022
320.	SMIT MEDIMED PRIVATE LIMITED HQRXIMLAPPLY00 330878AM22	25.01. 22	15 Kgs Coating of Medical Devices (Orthopedic Implants) (Titanium Powder)	81082 000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 03.02.2022. Reminders sent on 18.02.2022, 05.03.2022 and 10.08.2022. The applicant vide email dated 10.08.2022 has informed that they are in process to obtain permission from MoEF&CC (HSMD).
321.	Asok Sparklers Factory HQRXIMLAPPLY00 000768AM23	12.07. 2022	5000 KGS TITANIUM POWDER	81082 000	The firm has been requested to apply directly with MoEF&CC to obtain NoC vide DL dated 18.07.2022. Reminders sent on 02.08.2022, 17.08.2022 and 01.10.2022
322.	VAV LIPIDS PRIVATE LIMITED HQRXIMLAPPLY00 139038AM22	14.07. 2022	11 nos. Fujitsu condenser without refrigerant; Panasonic condenser; Carrier Indoor Unit etc.	84151 010, 84158 110, 84158 390	The item is Prohibited. Committee decided to close the case.
323.	COLE-PARMER INDIA PRIVATE LIMITED HQRXIMLAPPLY00 001622AM23	21.11. 2022	600 nos. QUANTATIVE FILTER PAPER	48236 900	Clarification has been sought from the firm on 22.11.2022 that why they applied for import licence when the item is Free. Committee decided to close the case.
324.	NISHIGANDH ENTERPRISES HQRXIMLAPPLY00	21.11. 2022	20 nos. Calender	48021 01 0	Clarification has been sought from the firm on 22.11.2022 that why they applied for import licence when the item is Free. Committee decided to close the case.



	001625AM23				
325.	FORMANU SERVICES HQRXIMLAPPLY00 001695AM23	30.11. 2022	3000 MT USED COOKING OIL (UCO)	15180 039	The committee noted that the item of import is 'Prohibited'. Accordingly, the committee decided to reject the case.
326.	LT FOODS LIMITED HQRXIMLAPPLY00 001753AM23	6.12.2 022	240 MT Thai Pathum Thani Rice 100% (Jasmine Rice)	10063 090	The committee decided to examine the case on file for the approval of competent authority.
327.	AREEB ALLOY INDUSTRIES PRIVATE LIMITED HQRXIMLAPPLY00 001775AM23	8.12.2 022	3700 MT ALUMINUM SCRAP THRIL AS PER ISRI OR THROB; ZINC DROSS AS PER ISRI OR THROB and ZINC ASH/SWIMMING AS PER ISRI OR THROB	26204 010, 26201 910, 26201 990	Comments sought from UP Pollution Control Board on 12.12.2022
328.	TRS METALS ALLOYS HQRXIMLAPPLY00 001794AM23	10.12. 22	20000 MT Aluminum dross	26204 010	Comments sought from Haryana Pollution Control Board on 14.12.2022
329.	QUALITY ASSAY & HALLMARKING CENTRE PRIVATE LIMITED HQRXIMLAPPLY00 001835AM23	13.12. 22	1 MT of Gold dore bar (purity upto 95%)	71081 200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 1 MT of Gold Dore Bar (upto 95% purity), subject to physical verification of the factory premises by concerned RA.
330.	D BROS JEWELS PRIVATE LIMITED	20.12. 22	1 MT of Gold dore bar (purity upto 95%)	71081 200	The Committee examined the documents submitted by the firm and decided to Approve the case for import of 1 MT of

	HQRXIMLAPPLY00 001892AM23				Gold Dore Bar (upto 95% purity), subject to physical verification of the factory premises by concerned RA.
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5. The meeting ended with vote of thanks to the chair.

